

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0011835/2022	MALAYA DIGAL VS STATE OF ODISHA	MAHES DAS VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000030/2022
2	BLAPL/0011836/2022	SAILENDRA RANJAN BEHERA VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /8 /2020 ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal) ST/0000083/2021
3	BLAPL/0011837/2022	RAMA MUNDA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	BAMBARI /103 /2019 A.D.J.,CHAMPUA(Kendujhar) ST/0000004/2020
4	BLAPL/0011838/2022	NANDA KISHORE SETHI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	KISHORENGAR /91 /2017 ADDL. SESSION JUDGE,ATHAMALIK(Anugul) CT/0000016/2018
5	BLAPL/0011839/2022	AKASH NAYAK VS STATE OF ODISHA	SHRIKANTA PANDA VS	BHARATPUR PS /424 /2022 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000462/2022
6	BLAPL/0011840/2022	MADU JAGANNATH VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MARINE PS AT ARJIPALLI /27 /2022 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR(Ganjam) GR/0000855/2022
7	BLAPL/0011841/2022	NUTAN @ NUTAN KUMAR PANI VS STATE OF ODISHA	N,C,PATI VS	R.UDAYAGIRI /66 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000057/2022
8	BLAPL/0011842/2022	SUNIL KUMAR YADAV VS STATE OF ODISHA	SANJIB MOHANTY VS	PLANTSITE /341 /2022 SPECIAL JUDGE,ROURKELA(Sundargarh) Spl/0000042/2022
9	BLAPL/0011843/2022	NARASINGH DALPATI VS STATE OF ODISHA	MAMATA MISHRA VS	CHITRAKONDA /59 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000079/2022
10	BLAPL/0011844/2022	RENUBALA PANDA VS STATE OF ODISHA	S.S.RAY 2 VS	//0 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000511/2022
11	BLAPL/0011845/2022	NIROJ HARIPAL VS STATE OF ODISHA	JAGABANDHU SAHU VS	RAMPUR (SONEPUR) /43 /2022 DISTRICT AND SESSIONS JUDGE,SONEPUR(Sonepur) ST/0000060/2022

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0011846/2022	MD. MUSTAQ VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BARBIL /268 /2022 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendujhar) GR/0000892/2022
13	BLAPL/0011847/2022	BIJAYA @ MANAS DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR SADAR /503 /2021 DISTRICT & SESSIONS JUDGE,KEONJHAR(Kendujhar) ST/0000012/2022
14	BLAPL/0011848/2022	K. SRINIVAS RAO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /34 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000013/2022
15	BLAPL/0011849/2022	AKHAYA KUMAR NAYAK VS STATE OF ODISHA	GOPINATH MISHRA VS	BARAMBA /35 /2017 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000012/2017
16	BLAPL/0011850/2022	MANTARAM SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	TARBHA /104 /2022 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000022/2022
17	BLAPL/0011851/2022	DINESH KUMAR PARIDA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	MAHILA P.S.(BBSR) /139 /2022 S.D.J.M.,BHUBANESWAR(Khordha) CT/0006417/2022
18	BLAPL/0011852/2022	RIBINIKANTA PRADHAN @ RABINA MALICK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /110 /2022 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000033/2022
19	BLAPL/0011853/2022	SAMEER MALLICK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /62 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000051/2022
20	BLAPL/0011854/2022	KARAMA TIGGA VS STATE OF ODISHA	SURESH KUMAR JENA VS	/ /0 (//
21	BLAPL/0011855/2022	BIDUBHUSAN MAJHI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	TUSRA /60 /2022 (//
22	BLAPL/0011856/2022	PURANDAR BHATI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	MURIBAHAL /176 /2022 (//
23	BLAPL/0011857/2022	AKASH BHOI	JAGABANDHU SAHU	BOLANGIR TOWN /258 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

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		VS	VS	()
24	BLAPL/0011858/2022	STATE OF ODISHA RABI @ RABINDRA MUDULI	RAMANI KANTA PATTANAİK	// KHURDA MODEL /400 /2022
		VS	VS	()
25	BLAPL/0011859/2022	STATE OF ODISHA BHURI MEHER	SARATHI JYOTI MOHANTY	// BARGARH SADAR /135 /2020
		VS	VS	()
26	BLAPL/0011860/2022	STATE OF ODISHA AJAYA KUMAR KATIA @ AJIT KATIA	SARATHI JYOTI MOHANTY	// CAPITAL P.S. /528 /2022
		VS	VS	()
27	BLAPL/0011861/2022	STATE OF ODISHA BASUDEBA DIGAL @ BABULA	AMULYA RATNA PANDA	// GOCHHAPADA /86 /2022
		VS	VS	()
28	BLAPL/0011862/2022	STATE OF ODISHA RAJA SETHI @ ABHISEK SETHI	ALOK KUMAR PANDA	// BANTALA /455 /2022
		VS	VS	()
29	BLAPL/0011863/2022	STATE OF ODISHA ANIL GOPE @ ANIL KUMAR GOPE	ALOK KUMAR PANDA	// JODA /120 /2022
		VS	VS	()
30	BLAPL/0011864/2022	STATE OF ODISHA NARAYAN MOHARANA	ASIT KUMAR JENA	// BYREE /151 /2022
		VS	VS	()
31	BLAPL/0011865/2022	STATE OF ODISHA SRIBASH MAJUMDAR @ SRIBASH BISWAS	ASIT KUMAR JENA	// MALKANGIRI /182 /2020
		VS	VS	()
32	BLAPL/0011866/2022	STATE OF ODISHA JUGAL KISHORE ROUT	MANAS KUMAR CHAND	// SAMBALPUR VIGILANCE /40 /2022
		VS	VS	()
33	BLAPL/0011867/2022	STATE OF ODISHA(VIG.) BINA @ BINOD NAIK	MOHAN KUMAR SAHU	// CHHENDIPADA /544 /2022
		VS	VS	()
34	BLAPL/0011868/2022	STATE OF ODISHA JAHIRUL BISWAS @ JALIRUL	MOHAN KUMAR SAHU	// ANGUL TOWN /563 /2014
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

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35	BLAPL/0011869/2022	STATE OF ODISHA BIJU MARANDI VS	MANAS KUMAR CHAND VS	// GHASIPURA /305 /2022 ()
36	BLAPL/0011870/2022	STATE OF ODISHA SUSANTA KUMAR DALEI VS	Anupam Dash VS	// CHATRAPUR /666 /2022 ()
37	BLAPL/0011871/2022	STATE OF ODISHA DEBASIS JENA @ KANHA VS	SUJATA JENA VS	// BADACHANA /330 /2022 ()
38	BLAPL/0011872/2022	STATE OF ODISHA SACHIN PALEI VS	PABITRA KUMAR NAYAK VS	// BARIPADA TOWN /175 /2022 ()
39	BLAPL/0011873/2022	STATE OF ODISHA KESHAB PADAL @ MAJHI VS	MANAS KUMAR CHAND VS	// / /0 ()
40	BLAPL/0011874/2022	STATE OF ODISHA PARA @ PRADEEP KUMAR SAHU VS	AKSHAYA KUMAR SAHOO VS	// KANDHEIGOLE /403 /2022 ()
41	BLAPL/0011875/2022	STATE OF ODISHA LEDARA @ JANDUKA JANKA VS	PABITRA KUMAR NAYAK VS	// KAPTIPADA /99 /2022 ()
42	BLAPL/0011876/2022	STATE OF ODISHA KALAKHANDI @ MD. SEKHAWAT VS	MANAS KUMAR CHAND VS	// SPL.TASK FORCE /11 /2022 ()
43	BLAPL/0011877/2022	STATE OF ODISHA SAURAV SAHU VS	UNMESH CHANDRA JENA VS	// BASUDEVPUR /155 /2020 ()
44	BLAPL/0011878/2022	STATE OF ODISHA SUSIL KUMAR VS	MANAS KUMAR CHAND VS	// CHITRAKONDA /62 /2022 ()
45	BLAPL/0011879/2022	STATE OF ODISHA RAHUL SRIPAL VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// / /0 () //

ORISSA HIGH COURT**FILING REPORT AS ON :28/11/2022**

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46	BLAPL/0011880/2022	RANJAN BADAJENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /219 /2022 () //
47	BLAPL/0011881/2022	JAGA @ JAGANNATH PRADHAN VS STATE OF ODISHA	SABYASACHI MISHRA VS	JATNI P.S. /297 /2022 () //
48	BLAPL/0011882/2022	SIBU @ SIBA PRASAD DAS VS STATE OF ODISHA	SOUMYA RANJAN RATH VS	SPL.TASK FORCE /5 /2022 () //
49	BLAPL/0011883/2022	BALUNKESWAR PARIDA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	UDALA /322 /2022 () //
50	BLAPL/0011884/2022	BHARAT KUMAR KANDI VS STATE OF ODISHA	NEPOLEON SAHANI VS	RANPUR /5 /2022 () //
51	BLAPL/0011885/2022	ARNAB MANDAL VS STATE OF ODISHA	A.K.SAHOO VS	DEOGARH /805 /2022 () //
52	BLAPL/0011886/2022	ASHIS KADAM VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	BISSAMCUTTACK /50 /2022 () //
53	BLAPL/0011887/2022	UJAL SARDAR VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	/ /0 () //
54	BLAPL/0011888/2022	DON @ RAJESH KUMAR BEHURIA @ BEURIA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BARI /225 /2022 () //
55	BLAPL/0011889/2022	BISWANATH KHEMUNDU @ KHEMUNDI VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE SADAR /119 /2022 () //
56	BLAPL/0011890/2022	ASHOK BEHERA @ ASHOK KUMAR BEHERA VS STATE OF ODISHA	DEBASISH SAMAL VS	RUPSA /61 /2022 () //
57	BLAPL/0011891/2022	AKHAYA KUMAR MAHALIK	ASHOK KUMAR BEHERA	BARI /266 /2022

ORISSA HIGH COURT**FILING REPORT AS ON :28/11/2022**

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		VS	VS	()
58	BLAPL/0011892/2022	STATE OF ODISHA KARTICK BEHERA @ KARTIK BEHERA	DEBASISH SAMAL	// RUPSA /61 /2022
		VS	VS	()
59	BLAPL/0011893/2022	STATE OF ODISHA BAIRAJ BIDIKA	SRIKANTA MAHUNTA	// PADMAPUR /34 /2022
		VS	VS	()
60	BLAPL/0011894/2022	STATE OF ODISHA RUTU @ RUTURAJ DEEP	JAYADEBA BEHERA	// NAYAGARH /149 /2022
		VS	VS	()
61	BLAPL/0011895/2022	STATE OF ODISHA SANJIB MAJHI @ SANJEEB MAJHI	JNYANANANDA PANDA	// KESINGA /170 /2021
		VS	VS	()
62	BLAPL/0011896/2022	STATE OF ODISHA KABIRAJ THELA	KEDAR NATH PARIDA	// BALLIGUDA /192 /2022
		VS	VS	()
63	BLAPL/0011897/2022	STATE OF ODISHA NISAR ANSARI	DEBASISH MISHRA	// / /0
		VS	VS	()
64	BLAPL/0011898/2022	STATE OF ODISHA MANAS PRADHAN	AMLAN SHAKTI PAUL	// KHURDA MODEL /585 /2022
		VS	VS	()
65	BLAPL/0011899/2022	STATE OF ODISHA SUDEEP SETH	KEDAR NATH PARIDA	// BALLIGUDA /192 /2022
		VS	VS	()
66	BLAPL/0011900/2022	STATE OF ODISHA ASHISH NEGI	U.C.MISHRA	// KHANDAGIRI P.S. /403 /2022
		VS	VS	()
67	BLAPL/0011901/2022	STATE OF ODISHA DEBASISH DAS @ SITU	KULDEEP MOHANTY	// SIMULIA /250 /2022
		VS	VS	()
68	BLAPL/0011902/2022	STATE OF ODISHA GYANARANJAN DAS @ BANTI	SAMARENDRA MOHANTY	// TIRTOL /177 /2022
		VS	VS	()

ORISSA HIGH COURT

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69	BLAPL/0011903/2022	STATE OF ODISHA HARSH KUMAR DUBEY VS	C.KASTURI VS	// KORAPUT GRPS /9 /2021 ()
70	BLAPL/0011904/2022	STATE OF ODISHA RAKESH @ HAPPY PATTANAİK VS	DEVASHIS PANDA VS	// KHURDA MODEL /220 /2022 ()
71	BLAPL/0011905/2022	STATE OF ODISHA SUBAS MEHER @ RAHUL VS	NIRANJAN LENKA VS	// MACHHKUND /55 /2022 ()
72	BLAPL/0011906/2022	STATE OF ODISHA MAHINDARA MALLİK VS	RAMESH CHANDRA MAHARANA VS	// JENAPUR /307 /2020 ()
73	BLAPL/0011907/2022	STATE OF ODISHA NILAMBAR KANHAR VS	SANJIB KUMAR BHANJADEO VS	// PHIRINGIA /98 /2021 ()
74	BLAPL/0011908/2022	STATE OF ODISHA KURUPA @ KRUPASINDHU SAHOO VS	SMRUTI RANJAN ROUT VS	// OLATPUR /82 /2022 ()
75	BLAPL/0011909/2022	STATE OF ODISHA ABESWAR MALLIKA VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()
76	BLAPL/0011910/2022	STATE OF ODISHA BIJAYA KUMAR MALLICK VS	SURENDRA KUMAR BISWAL VS	// GOCHHAPADA /86 /2022 ()
77	BLAPL/0011911/2022	STATE OF ODISHA BASANTA JENA VS	SOUBHAGYA SWAIN VS	// DASPALLA /102 /2022 ()
78	BLAPL/0011912/2022	STATE OF ODISHA KALANGA DIGAL @ KULANGA VS	SANJIB KUMAR BHANJADEO VS	// PHIRINGIA /98 /2021 ()
79	BLAPL/0011913/2022	STATE OF ODISHA RANJU JYOTI VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	// BASTA /242 /2021 () //

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

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80	BLAPL/0011914/2022	RAMESH PAHADSINGH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /219 /2022 () //
81	BLAPL/0011915/2022	THOMAS DIGAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PHIRINGIA /98 /2021 () //
82	BLAPL/0011916/2022	BATAKRUSHNA MOHARANA @ BUTU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /585 /2022 () //
83	BLAPL/0011917/2022	SUMAN @ ABHILASH MALLICK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA TOWN /227 /2022 () //
84	BLAPL/0011918/2022	SANTANU DAS VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BADABAZAR /186 /2021 () //
85	BLAPL/0011919/2022	ASHOK NAYAK VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	/ /0 () //
86	BLAPL/0011920/2022	AMAR GOUDA VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BHAWANIPATNA SADAR /196 /2022 () //
87	BLAPL/0011921/2022	BHISMA KHADIA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /588 /2022 () //
88	BLAPL/0011922/2022	SANKAR KUMAR SAHU VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BERHAMPUR SADAR /377 /2022 () //
89	BLAPL/0011923/2022	AJIT KUMAR SINGH @ PINTU VS STATE OF ODISHA	BASANTA KUMAR DAS VS	JHARPOKHARIA /134 /2020 () //
90	CMAPL/0000700/2022	MINAKETAN MALLICK VS STATE OF ODISHA	ADV. VS	// () //
91	CMAPL/0000701/2022	BHAGABAN MISHRA	ADV	//

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		VS	VS	()
92	CMAPL/0000702/2022	SARAT MISHRA MINAKSHI SENAPATI	ADV.	//
		VS	VS	()
93	CMAPL/0000703/2022	A.D.M., JAJPUR M/S.ADITYA ALLOYS LTD.	ADV.	//
		VS	VS	()
94	CMP/0001193/2022	UNION OF INDIA SHREEDATT DASH	RAJJEET ROY	//
		VS	VS	()
95	CMP/0001194/2022	M/S. Z.EASTE PRIVATE LTD(ZEPL). GOPAL CHANDRA BISWAL @ DHUKUNA	PRADIPTA KISHORE BHUYAN	//
		VS	VS	DIST.& SESSIONS JUDGE,JAJPUR(Jajapur)
96	CMP/0001195/2022	STATE OF ODISHA ANIL KUMAR AGRAWAL	SUSHANTA KUMAR JOSHI	Fao/0000001/2021
		VS	VS	//
97	CMP/0001196/2022	HARISCHANDRA KHUAS SWADESH KUMAR ROUTRAY	BANSHIDHAR BAUG	Civil Judge (sd),kantabanji(Balangir)
		VS	VS	CS/0000010/2021
98	CMP/0001197/2022	PURNA CHANDRA MOHANTY NABAGHANA SAHOO	SAMBEET PATTANAYAK	//
		VS	VS	()
99	CMP/0001198/2022	AHALYA DAS SAPAN BIHARI PATI	PRAVAT RANJAN SUTAR	//
		VS	VS	()
100	CMP/0001199/2022	PUNJAB NATIONAL BANK,BIDANASI BRANCH SURENDRA NAYAK	LINGARAJ DASH	//
		VS	VS	()
101	CMP/0001200/2022	BIDYULATA @ BIDULATA PRADHAN SUBASH CHANDRA SAHOO	AJAYA KUMAR JENA	//
		VS	VS	()
102	CMP/0001201/2022	KALI THAKURANI RAHASA BIHARI PATI	AJAYA KUMAR JENA	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

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103	CMP/0001202/2022	KALI THAKURANI RAM CHANDRA PANDA VS	BIKRAM KESHARI BAL VS	// // 0
104	CMP/0001203/2022	MOHAN CHARAN PANDA PRAHALLAD SAHU VS	SABITA RANJAN PATNAIK VS	// // 0
105	CMP/0001204/2022	BAJI SAHU HEMANTA KUMAR MARTHA VS	BIREN SANKAR TRIPATHY VS	// // 0
106	CMP/0001205/2022	M/S.SUVAM CONSTRUCTION (P) LTD. DAMBARUDHAR NAYAK VS	SUKANTA KUMAR NAYAK VS	// // 0
107	CONTC/0007229/2022	PALLISHREE DAS DEBARCHAN PATEL VS	I.A.S. VS	// // 0
108	CONTC/0007230/2022	DR. GAVALI PARAG HARSHAD, I.A.S. DR. AMARNATH SAHOO VS	ADV. VS	// // 0
109	CONTC/0007231/2022	BISHNUPADA SETHI, COMNR. CUM SECY., HIGHER EDUCATION DEPT. HARISH CHANDRA PATRA VS	ADV. VS	// // 0
110	CONTC/0007232/2022	NALINI KANTA BEHERA,OFS SUBHA NARAYAN KHUNTIA VS	ADV VS	// // 0
111	CONTC/0007233/2022	KRUSHNA CHANDRA NAIK, DISTRICT EDUCATION OFFICER, CUTTACK TANU CHANDRA SAHU VS	ADV VS	// // 0
112	CONTC/0007234/2022	ANU GARG, PRINCIPAL SECY., WR. DEPT MANJULATA MOHARANA VS	ADV. VS	// // 0
113	CONTC/0007235/2022	RABINDRA KUMAR SAHU, COLLECTOR, NAYAGARH SANTOSH KUMAR PARIDA VS	ADV VS	// // 0
		SANJAYA KUMAR SINGH, SECY., R AND DM DEPT.		//

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114	CONTC/0007236/2022	MAMATA PARIDA VS U.N.BEHERA,COMMN.,ORISSA ELECTRICITY REGULATORY COMMN.,ODISHA	ADV. VS	// 0
115	CONTC/0007237/2022	JOSHADA BEHERA VS SACHIDANANDA ROUT, BRANCH MANAGER, STATE BANK OF INDIA, DASPALLA	ADV VS	// 0
116	CONTC/0007238/2022	RABINDRA KUMAR BEHURA VS ANU GARG, I.A.S.	ADV VS	// 0
117	CONTC/0007239/2022	JADUNATH DASH VS AWASTHY. S,SECY.,S AND M.E. DEPT.	ADV. VS	// 0
118	CONTC/0007240/2022	PRADIPTA KUMAR MOHANTY VS ANU GARG,SECY.,W.R. DEPT.	ADV. VS	// 0
119	CONTC/0007241/2022	BIBHUDATTA SWAIN VS ASWATHY S.,IAS	ADV. VS	// 0
120	CONTC/0007242/2022	DURYODHAN SWAIN VS ANU GARG,IAS	ADV. VS	// 0
121	CONTC/0007243/2022	SUSANTA KUMAR BISWAL VS ARUN KUMAR SUKHLA, EXECUTIVE ENGINR., MINOR IRRIGATION DIVISION, BERHAMPUR	ADV VS	// 0
122	CONTC/0007244/2022	ABEDA BEHERA VS CHANCHAL RANA,IAS	ADV. VS	// 0
123	CONTC/0007245/2022	GYANENDRA KUMAR MOHANTY VS BALAYA DEHURY, EXECUTIVE OFFICER, BHAWANIPATNA MUNICIPALITY, KALAHANDI	ADV VS	// 0
124	CONTC/0007246/2022	PITAMBAR SUNA VS CHANCHAL RANA, I.A.S.	ADV VS	// 0
125	CONTC/0007247/2022	KUMARI SUNITA PUTEL@SUNITA PUTEL	ADV.	//

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FILING REPORT AS ON :28/11/2022

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		VS	VS	0
126	CONTC/0007248/2022	RIPUNATH SUNA,B.D.O.,BANGOMUNDA PANCHAYAT SAMITI	ADV	//
		RUSHI BUYYA	ADV	//
		VS	VS	0
127	CONTC/0007249/2022	DIBYAJYOTI PARIDA, COLLECTOR AND DISTRICT MAGISTRATE, GANJAM	ADV.	//
		PRAMOD KUMAR GUMANSINGH	ADV.	//
		VS	VS	0
128	CONTC/0007250/2022	SUNIL KUMAR BANSAL,IPS	GYANA RANJAN SETHI	//
		LAXMIDHAR DAS	VS	0
		VS	VS	0
129	CONTC/0007251/2022	MONA SHARMA, I.A.S.	ADV	//
		BHISMA DEV BAG	ADV	//
		VS	VS	0
130	CONTC/0007252/2022	SASWATH MISHRA, I.A.S.	ADV.	//
		DIGAMBARA PATRA	ADV.	//
		VS	VS	0
131	CONTC/0007253/2022	SUSHIL KUMAR LOHANI,IAS	ADV	//
		MOCHIRAM BEHERA	ADV	//
		VS	VS	0
132	CONTC/0007254/2022	DR. MONA SHARMA, I.A.S.	ADV	//
		SAROJ KUMAR BISWAL	ADV	//
		VS	VS	0
133	CONTC/0007255/2022	DR.MONA SHARMA, I.A.S.	ADV.	//
		INDRAJEET BEHERA	ADV.	//
		VS	VS	0
134	CONTC/0007256/2022	SANJEEV CHOPRA,IAS	ADV	//
		SUKANTA MOHAPATRA	ADV	//
		VS	VS	0
135	CONTC/0007257/2022	PRITIPARNA MISHRA, TAHASILDAR, KUJANG	ADV.	//
		BISHNU MOHAN KAR	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS	ADV.	//
136	CONTC/0007258/2022	PRANABANDHU SWAIN	ADV	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0007259/2022	BHABANI SHANKAR CHAINI, COLLECTOR CUM DISTRICT MAGISTRATE, CUTTACK CHITRA RAY VS	ADV. VS	// // ()
138	CONTC/0007260/2022	ASWATHY S,IAS PRAMOD KISHORE DAS VS	ADV. VS	// // ()
139	CONTC/0007261/2022	V.V.YADAV PRINCIPAL SECY.,WORKS DEPT. KALIA MAJHI VS	ADV VS	// // ()
140	CONTC/0007262/2022	ANU GARG, I.A.S. GAYA RAM PATEL VS	ADV VS	// // ()
141	CONTC/0007263/2022	ANU GARG, I.A.S. SUBASH CHANDRA DAS VS	ADV VS	// // ()
142	CONTC/0007264/2022	ARABINDA KUMAR PADHEE, I.A.S. RATAN DEBANATH VS	PRASANTA KUMAR SAHOO VS	// // ()
143	CONTC/0007265/2022	SAMARTH VERMA,COLLECTOR AND D.M.,PURI SHANKAR DAS VS	ADV. VS	// // ()
144	CRLA/0001077/2022	NARAYANAN SURESH KRISHNAN,M.D. AND CEO RENUKA DEVI VS	SOURA CHANDRA MOHAPATRA VS	// CUTTACK VIGILANCE /42 /2011 ()
145	CRLA/0001078/2022	STATE OF ODISHA(VIG.) MD. GUDDU VS	DIPTI REKHA NANDA VS	// // ()
146	CRLA/0001079/2022	STATE OF ODISHA KOILI GHOSH VS	MANAS KUMAR CHAND VS	// // ()
147	CRLA/0001080/2022	STATE OF ODISHA GANAPATI PATIKA VS	DIPAK RANJAN MISHRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLA/0001081/2022	ASHISH BEHERA VS STATE OF ODISHA	MOHAN KUMAR SAHU VS	KISHORENGAR /113 /2021 () //
149	CRLA/0001082/2022	VINOD KUMAR VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	BHUBANESWAR VIGILANCE /16 /2009 () //
150	CRLA/0001083/2022	KHIROD KUMAR CHOUDHURY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MAHULPALI /165 /2019 () //
151	CRLA/0001084/2022	SIPU DIGAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHAJURIPADA /43 /2015 () //
152	CRLA/0001085/2022	DEBA @ DEBASIS NAYAK VS STATE OF ODISHA	KURESH PRASAD DASH VS	TARASINGI /300 /2022 () //
153	CRLA/0001086/2022	SANJAY PRADHAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BARAMBA /169 /2020 () //
154	CRLA/0001087/2022	PURUSOTTAM BHOI VS STATE OF ODISHA	NIRANJAN PANDA VS	JUJUMURA /106 /2020 () //
155	CRLA/0001088/2022	M/S. MAA TARINI ESTCON PVT. LTD., BBSR VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	SAHID NAGAR P.S. /337 /2016 () //
156	CRLA/0001089/2022	MUNSI SULEMAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	JARAPADA /34 /2017 () //
157	CRLMA/0000344/2022	AMULYA KUMAR PANDA SECURTIY AGENCY VS STATE OF ORISSA	ADV. VS	/ /0 () //
158	CRLMA/0000345/2022	ANKIT KHANDELWAL VS STATE OF ODISHA	ADV VS	BARIPADA TOWN /271 /2014 () //
159	CRLMA/0000346/2022	PRAFULLA CHANDRA PRADHAN	ADV	BAIDYANATHPUR /175 /2018

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMC/0003707/2022	AMBIKA CHARAN PATRNAIK	SRINIVAS MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMC/0003708/2022	BAPI@BALAKRUSHNA SETHI@KRUSHNA CHANDRA	ABHINAV TRIPATHY	CHANDAPUR /100 /2019
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMC/0003709/2022	DR.BADRI NARAYAN RAY	BIJAYA KUMAR BEHERA 1	JAJPUR TOWN /414 /2022
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMC/0003710/2022	KUNI DAS	SOUBHAGYA KUMAR DASH	RAMACHANDAPUR /21 /2021
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMC/0003711/2022	JASODA NAIK@JOSADA	ARIJEET MISHRA	MOHULDIHA /38 /2007
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMC/0003712/2022	ARUN KUMAR SAHU	PRADEEP KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMC/0003713/2022	ASHOK KUMAR BARIK	BIRENDRA KUMAR PARDHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMC/0003714/2022	SANJIB@SANJIB RANA	J.N.PANDA	MUDANPUR RAMPUR /203 /2020
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMC/0003715/2022	NIRANJAN MOHANTY	PANCHANAN PANIGRAHI	KANDARPUR /33 /2017
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMC/0003716/2022	PUSPA BAG	ANIMA KUMARI DEI	KORAPUT VIGILANCE /45 /2010
		VS	VS	()
		STATE OF ODISHA(VIG. DEPT.)		//
170	CRLMC/0003717/2022	BINAPANI MISHRA	BHABANI SHANKAR DASPARIDA	BALIAPANDA /62 /2017
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0003718/2022	STATE OF ODISHA HARI SHANKAR DAS VS	AMULYA RATNA PANDA VS	// BASTA /290 /2021 ()
172	CRLMC/0003719/2022	STATE OF ODISHA SATYA BAGARTY VS	ASHOK SAHOO VS	// PHULBANI TOWN /83 /2020 ()
173	CRLMC/0003720/2022	STATE OF ODISHA DURYODHAN SAMANTARAY VS	ASHOK SAHOO VS	// / /0 ()
174	CRLMC/0003721/2022	STATE OF ODISHA ASHOK SAHOO VS	VS	// BANIGOCHA /71 /2016 ()
175	CRLMC/0003722/2022	STATE OF ODISHA SIBA SHANKAR BEHERA VS	SURYAKANTA DWIBEDI VS	// BIDANASI /203 /2020 ()
176	CRLMC/0003723/2022	STATE OF ODISHA SUNIL BEHERA VS	SOUMYA RANJAN DAS VS	// CHANDAPUR /77 /2021 ()
177	CRLMC/0003724/2022	STATE OF ODISHA MITA KUMARI SAHU VS	TIRTH KUMAR SAHU VS	// BERHAMPUR SADAR /19 /2020 ()
178	CRLMC/0003725/2022	STATE OF ODISHA KARAM SETTI ESWAR PRASAD VS	BANSHIDHAR BAUG VS	// / /0 ()
179	CRLMC/0003726/2022	REPUBLIC OF INDIA NARAN@NARAYAN RANA VS	SATYABRATA PANDA VS	// KANTAMAL /137 /2018 ()
180	CRLMC/0003727/2022	STATE OF ODISHA NIRANJAN BISWAL VS	DEBENDRA KUMAR SAHOO 1 VS	// BRAHMAGIRI /89 /2019 ()
181	CRLMC/0003728/2022	STATE OF ODISHA SANJAY PRASAD YADAV VS STATE OF ODISHA	S.S.RAY 2 VS	// SUNDARGARH SADAR /164 /2022 () //

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0003729/2022	GOPAL KHAMARI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BINIKA /199 /2019 () //
183	CRLMC/0003730/2022	KEDARNATH SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	// /0 () //
184	CRLMC/0003731/2022	HAREKRUSHNA DAS VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	AGARAPADA /285 /2021 () //
185	CRLMC/0003732/2022	SUJIT SAHU VS STATE OF ODISHA	RAMDAS ACHARY VS	JAIPATNA /219 /2017 () //
186	CRLMC/0003733/2022	SURESH PRADHAN@BHAGABANA PRADHAN VS STATE OF ODISHA	PRAVASH CH JENA VS	KHANDAPARA /150 /2019 () //
187	CRLMC/0003734/2022	MOHIT KHA@MOHIT KHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /268 /2020 () //
188	CRLMC/0003735/2022	CHANDAN JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /130 /2019 () //
189	CRLMC/0003736/2022	K.CHANDAN@SRIDHAR@SRICHANDAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE SADAR /194 /2020 () //
190	CRLMC/0003737/2022	SHRABANI PATNAIK VS STATE OF ODISHA	P.NAYAK VS	INFOCITY PS /320 /2022 () //
191	CRLMC/0003738/2022	BAPUNI@BIGYAN RANJAN DAS VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	MAHILA P.S. BUXIBAZAR /29 /2011 () //
192	CRLMC/0003739/2022	RATAN MISHRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	JHARSUGUDA /157 /2021 () //
193	CRLMC/0003740/2022	SANDEEP PATTNAYAK	BASANTA KUMAR DAS	MAHILA P.S.(BBSR) /34 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	CRLMC/0003741/2022	STATE OF ODISHA AKURA MALLICK	ASHOK SAHOO	// PHIRINGIA /34 /2019
		VS	VS	()
195	CRLMC/0003742/2022	STATE OF ODISHA PRATAP BEHERA	ASHOK KUMAR SWAIN 1	// DASPALLA /68 /2018
		VS	VS	()
196	CRLMC/0003743/2022	STATE OF ODISHA SOMANATH BEHERA	PRASANTA KUMAR SAHOO	// CUTTACK SADAR /448 /2022
		VS	VS	()
197	CRLMP/0002437/2022	STATE OF ODISHA BIPIN BIHARI MALLICK	BIJAYA KUMAR NAYAK 3	// / /0
		VS	VS	()
198	CRLMP/0002438/2022	STATE OF ODISHA DR.BADRI NARAYAN RAY	BIJAYA KUMAR BEHERA 1	// / /0
		VS	VS	()
199	CRLMP/0002439/2022	STATE OF ODISHA SATHA RAUTRAY	SAMIR KUMAR MISHRA	// / /0
		VS	VS	()
200	CRLMP/0002440/2022	STATE OF ODISHA NAMITA DAS	SAPAN KUMAR LENKA	// / /0
		VS	VS	()
201	CRLMP/0002441/2022	STATE OF ODISHA SURENDRA BARIK	MALAYA RANJAN BEHERA	// / /0
		VS	VS	()
202	CRLMP/0002442/2022	STATE OF ODISHA ARPITA MOHAPATRA	ARUN KUMAR DAS-1	// / /0
		VS	VS	()
203	CRLMP/0002443/2022	STATE OF ODISHA ANNAPURNA PANDA	AJAYA KUMAR MOHARANA	// / /0
		VS	VS	()
204	CRLMP/0002444/2022	STATE OF ODISHA PRAKASH KUMAR PATRA	RANJIT KESHARI RAY	// / /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMP/0002445/2022	STATE OF ODISHA JITENDRA KUMAR PRADHAN VS RANJU JENA	AMITAV TRIPATHY VS	// //0 ()
206	CRLMP/0002446/2022	GANESWAR DALAI @ DALEU VS MANISHA BEHERA	SUSANTA SEKHAR MOHAPATRA VS	// //0 ()
207	CRLREV/0000573/2022	RAJASHREE JENA VS STATE OF ODISHA	SARADA PRASAD DASH VS	NANDIPADA /73 /2022 () //
208	FAO/0000453/2022	NALCO VS E.S.I.C.	PAMI RATH VS	// () //
209	FAO/0000454/2022	NALCO. VS E.S.I.C.	PAMI RATH VS	// () //
210	FAO/0000455/2022	NALCO. VS E.S.I.C.	PAMI RATH VS	// () //
211	FAO/0000456/2022	NALCO. VS E.S.I.C.	PAMI RATH VS	// () //
212	FAO/0000457/2022	GITARANI PANIGRAHI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //
213	FAO/0000458/2022	KARTTIKEYA MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
214	FAO/0000459/2022	KAMALA SAMAL VS ABHAYA KUMAR BEHERA	SUKANTA KUMAR NAYAK VS	// () //
215	ITA/0000094/2022	DY. COMMISSIONER OF INCOME TAX-1, BBSR VS M/S. VISA ENERGY VENTURES LTD.	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX) VS	// () //

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	MACA/0000650/2022	BIPIN BIHARI SAHU VS AKSHAYA BEHERA	PRADEEP KUMAR MISHRA VS	// 0 //
217	MACA/0000651/2022	ORIENTAL INSURANCE CO. LTD. VS SUPARI MAHAKUD	PRASANTA KUMAR MAHALI VS	// 0 //
218	MACA/0000652/2022	DILLIP KUMAR DAS VS ADAITA KUMAR BHUYAN	BISHNU BRATA SINGH VS	// 0 //
219	MACA/0000653/2022	MADHUSMITA DAS VS BIDYADHAR JENA	BISHNU BRATA SINGH VS	// 0 //
220	MACA/0000654/2022	THE NEW INDIA ASSURANCE CO. LTD. VS TAPASWINI CHAND	GOPAL CHANDRA SAMANTARAY VS	// 0 //
221	MACA/0000655/2022	THE NEW INDIA ASSURANCE CO. LTD. VS PADMINI LUHA	GOPAL CHANDRA SAMANTARAY VS	// 0 //
222	MACA/0000656/2022	THE DIVL. MANAGER (T.P. HUB), M/S. THE NEW INDIA ASSURANCE CO. LTD. VS SAILAJA MOHANTY	GOPAL CHANDRA SAMANTARAY VS	// 0 //
223	MACA/0000657/2022	NAMITA SAHU VS SANTOSH KUMAR DAS	BIRANCHI NARAYAN RATH VS	// 0 //
224	MACA/0000658/2022	KABITA BARIK VS DEEPAK KUMAR SAHOO	KAPILA CHARAN NAYAK VS	// 0 //
225	MACA/0000659/2022	SUMITRA MIRDHA VS JUDHISTIR MAHAKUD	PABITRA KUMAR NAYAK VS	// 0 //
226	MACA/0000660/2022	SAKUNTALA MANDAL VS DHARMENDRA KUMAR	KAPILA CHARAN NAYAK VS	// 0 //
227	MACA/0000661/2022	SAGAR JENA	BINAYAK PRASHAD MOHANTY	//

ORISSA HIGH COURT**FILING REPORT AS ON :28/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	MACA/0000662/2022	KHAGESWAR PRADHAN SMRUTISHREEDHAR BISOI	BINAYAK PRASAD NOHANTY	//
		VS	VS	0
229	MATA/0000251/2022	KEDAR CHARAN BISOI SUCHITRA SAHOO	AMITAV TRIPATHY	//
		VS	VS	0
230	MATA/0000252/2022	NEERESH CHOUDHURY AMULYA KUMAR SWAIN	BHABANI SHANKAR DASPARIDA	//
		VS	VS	0
231	MATA/0000253/2022	DIBYAJYOTI PARIDA MANISHA NAYAK	JAYANTA KUMAR KHANDAYATRAY	//
		VS	VS	0
232	MATA/0000254/2022	VIVEK NAYAK SUPRAVA PANDA @ MISHRA	SASMITA NANDA	//
		VS	VS	0
233	RPFAM/0000325/2022	ASHWIN @ ASHWIN KUMAR MISHRA SUCHITRA SAHU	AMITAV TRIPATHY	//
		VS	VS	0
234	RPFAM/0000326/2022	NEERESH CHOUDHURY DURGA PRASAD PADHI	MANAS KUMAR CHAND	//
		VS	VS	0
235	RSA/0000329/2022	SWARNALATA PADHI SUPHAL DEVI SAHU	BRAHMA NANDA TRIPATHY	//
		VS	VS	0
236	RSA/0000330/2022	GOPINATH SAHU ASHOK KUMAR ROUTA	SANJAY KUMAR PRADHAN	//
		VS	VS	0
237	RSA/0000331/2022	SOUDAMINI SAHU TAPAN ROY @ TAPAN KUMAR RAY	BIJAYALAXMI MISHRA	//
		VS	VS	0
238	RSA/0000332/2022	PANDANDAS PONKA KHAGESWAR NAIK	AJAYA KUMAR NANDA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		THAKUR NAIK		//
239	RVWPET/0000331/2022	SANJAYA KESHARI MOHAPATRA	ADV	//
		VS	VS	()
		SMRUTI PRAGYAN PRIYADARSHINI,TAHASILDAR,NIMAPARA		//
240	RVWPET/0000332/2022	JATADHARI SAMAL	ADV	//
		VS	VS	()
		STATE OF ODISHA		//
241	TRP(C)/0000459/2022	LINUBALA KOTHAL	AMITAV TRIPATHY	//
		VS	VS	()
		BISHNU CHARAN NAYAK		//
242	TRP(C)/0000460/2022	TOKSHIKA SAHOO @ MEENAKSHI SAHOO	BHARAT BHUSAN ROUSTRAY	//
		VS	VS	()
		CHINMAYA KUMAR SAHOO		//
243	TRPCRL/0000112/2022	MANAS KUMAR PRADHAN	PRAVAT KUMAR MOHANTY	/0
		VS	VS	()
		RENUBALA PRADHAN @ SAHOO		//
244	WA/0001617/2022	BIJAYALAXMI BOHIDAR	SAILABALA JENA	//
		VS	VS	()
		STATE OF ODISHA		//
245	WA/0001618/2022	JUGAL KISHORE SAHOO	PRAKASH KUMAR MISHRA	//
		VS	VS	()
		BADAL BIHARI PATTANAIK		//
246	WA/0001619/2022	DR.KARTIK KUMAR DAS	PRASANTA KUMAR MISHRA	//
		VS	VS	()
		STATE OF ODISHA		//
247	WA/0001620/2022	STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)	//
		VS	VS	()
		SATYA PRAKASH BASTIA		//
248	WA/0001621/2022	SUSHANTA GOCHHAYAT	JAYESH K. UNNIKISHNAN	//
		VS	VS	()
		STATE OF ODISHA		//
249	WA/0001622/2022	PURANDAR PUJARI	PRANAB KUMAR GHOSE	//
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0032221/2022	JYOCHHANA KUMARI SAHU VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
251	WP(C)/0032222/2022	DEBASHISH SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA I VS	// 0 //
252	WP(C)/0032223/2022	RANJAN KUMAR PARIDA VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
253	WP(C)/0032224/2022	ODISHA GRAMYA BANK, KADADIHA BRANCH, MAYURBHANJ VS THE SECY. LABOUR AND EMPLOYEMENT DEPT.	AUROVINDA MOHANTY VS	// 0 //
254	WP(C)/0032225/2022	ODISHA GRAMYA BANK, KADADIHA BRANCH VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
255	WP(C)/0032226/2022	ODISHA GRAMYA BANK, KADADIHA BRANCH VS THE COMMNR. CUM SECY., HIGHER EDUCATION DEPT., BBSR	AUROVINDA MOHANTY VS	// 0 //
256	WP(C)/0032227/2022	ODISHA GRAMYA BANK, KADADIHA BRANCH VS THE COMMNR. CUM SECY., PR AND DW DEPT., BBSR	AUROVINDA MOHANTY VS	// 0 //
257	WP(C)/0032228/2022	ODISHA GRAMYA BANK, KADADIHA BRANCH, MAYURBHANJ VS THE COMMNR.-CUM-SECY. PANCHAYATRAJ AND DW. DEPT	AUROVINDA MOHANTY VS	// 0 //
258	WP(C)/0032229/2022	ODISHA GRAMYA BANK, KADADIHA BRANCH VS THE COMMNR. CUM PRINCIPAL SECY., R AND DM DEPT., BBSR	AUROVINDA MOHANTY VS	// 0 //
259	WP(C)/0032230/2022	ODISHA GRAMYA BANK, KADADIHA BRANCH, MAYURBHANJ VS THE REGISTRAR COOPERATIVE SOCIETIES, BBSR	AUROVINDA MOHANTY VS	// 0 //
260	WP(C)/0032231/2022	ODISHA GRAMYA BANK, KADADIHA BRANCH, MAYURBHANJ VS THE SECY. WORKS., GOVT OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
261	WP(C)/0032232/2022	ODISHA GRAMYA BANK, KADADIHA BRANCH	AUROVINDA MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0032233/2022	THE COMMNR. CUM SECY., S AND ME DEPT., BBSR JUGALAL BHUE	KIRTAN DANG	//
		VS	VS	0
263	WP(C)/0032234/2022	STATE OF ODISHA SUKANTA CHANDRA MOHANTY	S.RATH	//
		VS	VS	0
264	WP(C)/0032235/2022	STATE OF ODISHA RAJENDRA KANDAGARI	RAMA KRISHNA BISOI	//
		VS	VS	0
265	WP(C)/0032236/2022	STATE OF ODISHA SUBARNAMALA NAYAK	TRILOCHAN BARIK	//
		VS	VS	0
266	WP(C)/0032237/2022	STATE OF ODISHA BIBHUTI BHUSAN SARANGI	MANAS RANJAN DHAL	//
		VS	VS	0
267	WP(C)/0032238/2022	STATE OF ODISHA TATA MOTORS FINANCE LTD., BBSR	PRAKASH KUMAR MISHRA	//
		VS	VS	0
268	WP(C)/0032239/2022	STATE OF ODISHA PITAMBARA MOHANTA	MANAS PATI	//
		VS	VS	0
269	WP(C)/0032240/2022	STATE OF ODISHA SUNARAM KISKU	MANAS PATI	//
		VS	VS	0
270	WP(C)/0032241/2022	STATE OF ODISHA KAILASH CHANDRA SAMAL	CHANDRAKANTA NAYAK	//
		VS	VS	0
271	WP(C)/0032242/2022	THE COLLECTOR, BALASORE HRUSHIKESHA KUNDA	MANAS PATI	//
		VS	VS	0
272	WP(C)/0032243/2022	STATE OF ORISSA SUNDARAM FINANCE LTD., KENDRAPARA	NALINI KANTA DASH	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :28/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0032244/2022	SAROJ KUMAR BEHERA SANT LAL SINGH VS	RAJJEET ROY VS	// // ()
274	WP(C)/0032245/2022	STATE OF ODISHA BASANTI SAHOO VS	MANAS PATI VS	// // ()
275	WP(C)/0032246/2022	STATE OF ORISSA BHASKAR PRADHAN VS	MANAS PATI VS	// // ()
276	WP(C)/0032247/2022	STATE OF ORISSA THE BM, AXIS BANK LTD., BARIPADA BRANCH VS	RAJJEET ROY VS	// // ()
277	WP(C)/0032248/2022	SATYABRATA BHAT BASANTA KUMAR SAHOO VS	MANAS PATI VS	// // ()
278	WP(C)/0032249/2022	STATE OF ORISSA THE GM, AXIS BANK LTD., MUMBAI VS	RAJJEET ROY VS	// // ()
279	WP(C)/0032250/2022	AMIT KUMAR BASA RAMACHANDRA JENA VS	SITANSU MOHAN SINGH VS	// // ()
280	WP(C)/0032251/2022	STATE OF ODISHA SUDHANSU SEKHAR SINHA VS	SITANSU MOHAN SINGH VS	// // ()
281	WP(C)/0032252/2022	STATE OF ODISHA PRADEEP KUMAR NAYAK VS	SITANSU MOHAN SINGH VS	// // ()
282	WP(C)/0032253/2022	STATE OF ODISHA SUDHANSU SEKHAR SAHOO VS	SADASIVA PATRA 1 VS	// // ()
283	WP(C)/0032254/2022	SHREE SHREE JAGANNATH TEMPLE, PURI PRADEEP KUMAR NAYAK VS	SITANSU MOHAN SINGH VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :28/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0032255/2022	PRABODH KUMAR ACHARYA VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// 0 //
285	WP(C)/0032256/2022	GOPAL CHANDRA NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
286	WP(C)/0032257/2022	M/S.SABITA ENTERPRISES, JAJPUR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
287	WP(C)/0032258/2022	HIMANSU SEKHAR SAHU VS STATE OF ODISHA	UMESH CHANDRA MAHAPATRA VS	// 0 //
288	WP(C)/0032259/2022	DR. SANJEEB MOHAPATRA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
289	WP(C)/0032260/2022	SAMRAT SAMAL VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
290	WP(C)/0032261/2022	PRATAP KUMAR BASTIA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
291	WP(C)/0032262/2022	JYOTI RANJAN MOHANTY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
292	WP(C)/0032263/2022	PRAKASH KUMAR CHOUDHURY VS COMMNR. CUM SECY., HIGHER EDUCATION, GOVT. OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
293	WP(C)/0032264/2022	RABI CHANDRA TARAI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
294	WP(C)/0032265/2022	DR. A.TANUJA VS STATE OF ODISHA	CHANDRA SEKHAR PANDA VS	// 0 //
295	WP(C)/0032266/2022	RASMITA TARAI	SITANSU MOHAN SINGH	//

ORISSA HIGH COURT**FILING REPORT AS ON :28/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0032267/2022	ANASUYA KANHAR	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0032268/2022	AKSHYA KUMAR NAYAK	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0032269/2022	CHINMAY KUMAR MOHANTY	BIJAYA KUMAR PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0032270/2022	BISWAJIT NAYAK	SITANSU MOHAN SINGH	//
		VS	VS	0
		REGIONAL MANAGER, RBI, BBSR		//
300	WP(C)/0032271/2022	BISWAJIT ORAM	BIJAYA KUMAR PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0032272/2022	BHARAT BISOI	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0032273/2022	DHARMENDRA BEHERA	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0032274/2022	GADADHAR NAYAK	PRADEEP KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0032275/2022	NIRANJAN MISHRA	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0032276/2022	BABULI SRICHANDAN	ANIRUDHA DAS	//
		VS	VS	0
		COLLECTOR, KHORHDA		//
306	WP(C)/0032277/2022	DURYODHAN PALAI	SWAPNIL ROY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0032278/2022	STATE OF ODISHA DEBABRATA CHAKRABARTI VS	AUROBINDA SAHOO VS	// // ()
308	WP(C)/0032279/2022	STATE INFORMATION COMMISSION, ODISHA RAJESH GARG VS	ASHOK KUMAR ROUT VS	// // ()
309	WP(C)/0032280/2022	R.T.O, SAMBALPUR SANGHAMITRA PARIDA VS	SANTOSH KUMAR DWIVEDY VS	// // ()
310	WP(C)/0032281/2022	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (IDCO), BBSR ANNAPURNA MAJHI VS	SANTOSH KUMAR PATTANAİK VS	// // ()
311	WP(C)/0032282/2022	STATE OF ODISHA PRASANTA SAHU VS	SUSHANTA KUMAR JOSHI VS	// // ()
312	WP(C)/0032283/2022	D.G.,CRPF, NEW DELHI SUSANTA KUMAR RANA VS	J.K.MISHRA 2 VS	// // ()
313	WP(C)/0032284/2022	STATE OF ODISHA RAJALAXMI ROUT VS	BHAGABAN BEHERA VS	// // ()
314	WP(C)/0032285/2022	STATE OF ODISHA SASWATI ROUT VS	PRASANNA KUMAR BHUYAN VS	// // ()
315	WP(C)/0032286/2022	STATE OF ODISHA MANABHANJAN LENKA VS	MANAS RANJAN KHATUA VS	// // ()
316	WP(C)/0032287/2022	REGIONAL MANAGER, RBI, BBSR PRADEEP NAYAK VS	RASHMI KANTA ACHARYA VS	// // ()
317	WP(C)/0032288/2022	STATE OF ODISHA DOCTOR GOUDA VS	GYANA RANJAN SETHI VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0032289/2022	RANJAN KUMAR PRADHAN VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
319	WP(C)/0032290/2022	SANTOSH BARIK VS SR. MANAGER, CANARA BANK, BALASORE	SUBRATA MISHRA VS	// 0 //
320	WP(C)/0032291/2022	ALL ODISHA STATE BANK OFFICERS HOUSING COOPERATIVE SOCIETY, BALASORE VS STATE OF ODISHA	PERBODHESOBANTHATNABAR VS	// 0 //
321	WP(C)/0032292/2022	GUNJAR KUMAR MOHANTA VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
322	WP(C)/0032293/2022	MANOJ DAS VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
323	WP(C)/0032294/2022	JAYAKRUSHNA BAGHAR VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	// 0 //
324	WP(C)/0032295/2022	DASARATHI BEHERA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
325	WP(C)/0032296/2022	GOURANGA CHARAN MOHAPATRA VS THE OMBUDSMAN 1, ODISHA ELECTRICITY REGULATORY COMMISSION	BHUBAN MOHAN BHUYAN VS	// 0 //
326	WP(C)/0032297/2022	MAMATA NAYAK VS STATE OF ODISHA	SURENDRA KUMAR DASH VS	// 0 //
327	WP(C)/0032298/2022	HARIPRIYA BISWAL VS STATE OF ODISHA	MONOMOY BASU VS	// 0 //
328	WP(C)/0032299/2022	BRUHASPATI DASH VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
329	WP(C)/0032300/2022	YODHISTHIRA JENA	SIDDHARTHA SAMAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0032301/2022	STATE OF ODISHA NRUSINGHA CHARAN PADHI	SIDDHARTHA SAMAL	//
		VS	VS	0
331	WP(C)/0032302/2022	STATE OF ODISHA PURNACHANDRA PARIDA	SIDDHARTHA SAMAL	//
		VS	VS	0
332	WP(C)/0032303/2022	STATE OF ODISHA KANHU CHARAN NATH	PRASANTA KUMAR TRIPATHY	//
		VS	VS	0
333	WP(C)/0032304/2022	THE ODISHA INFORMATION COMMISSION, BBSR ABHIMANYU BISOI	SUBHANKAR ROUT	//
		VS	VS	0
334	WP(C)/0032305/2022	STATE OF ODISHA RINA RANI PATRO	SAMEER KUMAR DAS	//
		VS	VS	0
335	WP(C)/0032306/2022	STATE OF ODISHA N.MANDAKINI REDDY	TUSAN KUMAR MISHRA	//
		VS	VS	0
336	WP(C)/0032307/2022	CHAIRMAN, CLAIMS COMMITTEE, P.N.B. MET LIFE INDIA INSURANCE COMPANY LTD., MUMBAI MAHAMAD JAVED AKHTAR	SAMEER KUMAR DAS	//
		VS	VS	0
337	WP(C)/0032308/2022	STATE OF ODISHA GITANJALI BEHURIA	GOPAL CHANDRA MOHANTY	//
		VS	VS	0
338	WP(C)/0032309/2022	THE SECY., ENERGY DEPT., BBSR ALEKH DAS	DAYANIDHI MOHANTY	//
		VS	VS	0
339	WP(C)/0032310/2022	COLLECTOR AND DM, NAYAGARH RABINDRA KUMAR MANGARAJ	JAGAMOHAN PATTANAIAK	//
		VS	VS	0
340	WP(C)/0032311/2022	STATE OF ODISHA MANISHA PAWAR CONSTRUCTION PVT. LTD., JHARKHAND	KUNJAN JENA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :28/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0032312/2022	ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR PRADYUMNA KUMAR PARIDA VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// // ()
342	WP(C)/0032313/2022	BASANTA BAHADUR VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// ()
343	WP(C)/0032314/2022	ARABINDA JENA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// ()
344	WP(C)/0032315/2022	BALARAM JENA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// ()
345	WP(C)/0032316/2022	SANT LOBAN KINDO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// ()
346	WP(C)/0032317/2022	DILLIP KUMAR PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// ()
347	WP(C)/0032318/2022	KSHITIBILAS BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()
348	WP(C)/0032319/2022	MAMI PATNAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()
349	WP(C)/0032320/2022	PUSPALATA SAHOO VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// ()
350	WP(C)/0032321/2022	RAJESH PRADHAN VS CHIEF MANAGING DIRECTOR, MAHANADI COALFIELDS LTD.,SAMBALPUR	PABITRA KUMAR NAYAK VS	// ()
351	WP(C)/0032322/2022	SHREE OM INDUSTRIES, SUNDARGARH VS ZONAL HEAD/MANAGER, UCO BANK, SAMBALPUR	ASIT KUMAR CHAUDHURY VS	// ()

ORISSA HIGH COURT**FILING REPORT AS ON :28/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0032323/2022	M/S PRAMOD BEHERA CONSTRUCTION, CUTTACK VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	// 0 //
353	WP(C)/0032324/2022	MITHILA BEHERA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
354	WP(C)/0032325/2022	KAMALA KANTA MOHANTY VS BBSR DEVELOPMENT AUTHORITY	JAYANANDA JENA VS	// 0 //
355	WP(C)/0032326/2022	MADHUSUDAN RATH VS STATE OF ODISHA	S.RATH VS	// 0 //
356	WP(C)/0032327/2022	SIDHU CHARAN SINGH VS STATE OF ODISHA	S.RATH VS	// 0 //
357	WP(C)/0032328/2022	SAROJ KUMAR MAHANTA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
358	WP(C)/0032329/2022	DR.SAMBHU PANIGRAHI VS DIRECTOR GENERAL VIGILANCE, CUTTACK	GOPAL PRASAD JENA VS	// 0 //
359	WP(C)/0032330/2022	DUKHITA SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
360	WP(C)/0032331/2022	MADHUSUDAN MISHRA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
361	WP(C)/0032332/2022	PANKAJ SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
362	WP(C)/0032333/2022	SUJIT KUMAR PADHI VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
363	WP(C)/0032334/2022	JHARANA PATRA	MALAYA RANJAN BEHERA	//

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0032335/2022	JYOTI PRAKASH MISHRA	BHOJARAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0032336/2022	NANDA BHOI	T.PANIGRAHI	//
		VS	VS	0
		THE COMMNR. CONSOLIDATION, ODISHA, BBSR		//
366	WP(C)/0032337/2022	BAIJAYANTI SAMAL	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ORISSA		//
367	WP(C)/0032338/2022	KRUSHNA CHANDRA JENA	NIROD KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0032339/2022	JAYASHREE SWAIN	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ORISSA		//
369	WP(C)/0032340/2022	PURUSOTTAM MEHER	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0032341/2022	GORILA LINGARAJ	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0032342/2022	SABITA CHOUDHURY	PRABODHA CH. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0032343/2022	NIRMAL PATTANAİK	BANAMALI SAHOO I	//
		VS	VS	0
		COMMNR. CUM SECY., H AND URBAN DEPT., BBSR		//
373	WP(C)/0032344/2022	NARENDRA KUMAR BARIK	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0032345/2022	SUKANTA KUMAR NAIK	KUNAL KUMAR SWAIN	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :28/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0032346/2022	STATE OF ODISHA DIGAMBAR MOHAPATRA VS	LAXMIKANTA MOHANTY VS	// // 0
376	WP(C)/0032347/2022	STATE OF ODISHA BIBHUTI BHUSAN HOTA VS	KUNAL KUMAR SWAIN VS	// // 0
377	WP(C)/0032348/2022	STATE OF ODISHA PRASANT PARIDA VS	RAMDAS ACHARY VS	// // 0
378	WP(C)/0032349/2022	STATE OF ODISHA TILOTAMA @ TILOTTAMA MOHANTY VS	PRAVASH CHANDRA JENA VS	// // 0
379	WP(C)/0032350/2022	STATE OF ODISHA PRASANTA KUMAR NAYAK VS	KUNAL KUAMR SWAIN VS	// // 0
380	WP(C)/0032351/2022	STATE OF ODISHA GOURANGA PARIDA VS	KUNAL KUMAR SWAIN VS	// // 0
381	WP(C)/0032352/2022	STATE OF ODISHA DILLIP KUMAR PODHA VS	KUNAL KUMAR SWAIN VS	// // 0
382	WP(C)/0032353/2022	STATE OF ODISHA GOKULA SAHU VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
383	WP(C)/0032354/2022	STATE OF ODISHA DEEPAK ORAM VS	SOMA PATNAIK VS	// // 0
384	WP(C)/0032355/2022	MCL, SAMBALPUR MARKANDA KARUAN VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
385	WP(C)/0032356/2022	STATE OF ODISHA M/S. SUNBURN RETREAT PVT. LTD. VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0032357/2022	NABAKISHOR MALIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
387	WP(C)/0032358/2022	BENU DANDSENA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
388	WP(C)/0032359/2022	RUSHI NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
389	WP(C)/0032360/2022	SHIV SHANKAR REDDY VS CNH INDUSTRIAL CAPITAL (INDIA) PVT. LTD., NEW DELHI	BIBEKANANDA MAHAPATRA VS	// 0 //
390	WP(C)/0032361/2022	BAISHNABA NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
391	WP(C)/0032362/2022	PADAM KESHAR SAHA @ PADMA KESHARI SA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
392	WP(C)/0032363/2022	BIRAT NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
393	WP(C)/0032364/2022	ISWAR CHANDRA SA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
394	WP(C)/0032365/2022	RABINDRA SWAIN VS RM, RBI, BBSR	PABITRA KUMAR BEHERA VS	// 0 //
395	WP(C)/0032366/2022	CHAITANYA SALMA @ SELMA VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	// 0 //
396	WP(C)/0032367/2022	UMESH CHANDRA JENA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
397	WP(C)/0032368/2022	ANIL KUMAR SAHOO	SHASHI BHUSAN JENA	//

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0032369/2022	SALEELO KUMAR SENAPATI	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0032370/2022	DR. ABINASH ROUT	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0032371/2022	KARTIKA BEHERA	PRADEEP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0032372/2022	GIRISH CHANDRA MALLICK	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0032373/2022	AJOY KUMAR NAYAK	PABITRA KUMAR BEHERA	//
		VS	VS	0
		RM, RBI, BBSR		//
403	WP(C)/0032374/2022	CHAKRADHAR PANDA	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0032375/2022	SIVA PRASAD SARANGI	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0032376/2022	SALEELO KUMAR SENAPATI	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0032377/2022	JAGADISH MAHAKUR	PRADEEP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0032378/2022	KAJAL MOHAN PARIDA	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0032379/2022	JYOTSNARANI DASH	HIMANSHU BHUSAN DASH	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0032380/2022	STATE OF ODISHA DR. PARTHASARATHI NAIK VS	RAMDAS ACHARY VS	// // ()
410	WP(C)/0032381/2022	STATE OF ODISHA RABINDRA NAYAK VS	NIRANJAN PANDA VS	// // ()
411	WP(C)/0032382/2022	STATE OF ODISHA NANDALAL MAHAKUR VS	PRADEEP KUMAR MOHAPATRA VS	// // ()
412	WP(C)/0032383/2022	STATE OF ODISHA SANATAN KHATUA VS	PABITRA KUMAR BEHERA VS	// // ()
413	WP(C)/0032384/2022	RM, RBI, BBSR SALEELO KUMAR SENAPATI VS	ACHYUTANANDA PATTANAİK VS	// // ()
414	WP(C)/0032385/2022	STATE OF ODISHA RABINDRA KUMAR BEHERA VS	NIRANJAN PANDA VS	// // ()
415	WP(C)/0032386/2022	STATE OF ODISHA GOKULA PRADHAN VS	SHASHI BHUSAN JENA VS	// // ()
416	WP(C)/0032387/2022	STATE OF ODISHA JITENDRA KUMAR NAYAK VS	NIRANJAN PANDA VS	// // ()
417	WP(C)/0032388/2022	STATE OF ODISHA DR. GEMBALI RAWLIKA VS	RAMDAS ACHARY VS	// // ()
418	WP(C)/0032389/2022	STATE OF ODISHA SALEELO KUMAR SENAPATI VS	ACHYUTANANDA PATTANAİK VS	// // ()
419	WP(C)/0032390/2022	STATE OF ODISHA RABINARAYAN MISHRA VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// // () //

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0032391/2022	MADAN SUNDAR KHATUA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
421	WP(C)/0032392/2022	SOUMYA RANJAN MALLICK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
422	WP(C)/0032393/2022	SALEELO KUMAR SENAPATI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
423	WP(C)/0032394/2022	DR. SIVANI SABAT VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
424	WP(C)/0032395/2022	SUCHARITA MOHAPATRA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
425	WP(C)/0032396/2022	PUSPALATA KHUNTIA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
426	WP(C)/0032397/2022	SANTOSH KUMAR MALIK VS ELECTION OFFICER CUM BDO, CUTTACK	BIKRAM KESHARI BAL VS	// 0 //
427	WP(C)/0032398/2022	RENUKA BISWAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
428	WP(C)/0032399/2022	SANJUKTA PANIGRAHI VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
429	WP(C)/0032400/2022	GURUCHARAN TANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
430	WP(C)/0032401/2022	MITA RANI MAITY VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
431	WP(C)/0032402/2022	ODISHA GRAMYA BANK BUSINESS CORRESPONDENT DEBESWARA MOHAPATRA	DEBESWARA MOHAPATRA DEBESWARA MOHAPATRA	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
432	WP(C)/0032403/2022	SARAT KUMAR KANUNGO	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0032404/2022	MENAKA PANIGRAHI	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0032405/2022	MANJULATA SAHOO	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0032406/2022	SIBA RANJAN CHOUDHURY	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0032407/2022	PRAFULLA CHANDRA NAYAK	SATYAJIT BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0032408/2022	DEBENDRA NATH DAS	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0032409/2022	RADHARANI PANDA	ARUN KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0032410/2022	BIBHU CHARAN DASH	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0032411/2022	BIRAJA PRASAD NAYAK	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0032412/2022	RASHMI RANI PANIGRAHI	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0032413/2022	ABINASH CHHATOI	SHASHI BHUSAN JENA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0032414/2022	STATE OF ODISHA CHAITANYA CHARAN SWAIN VS	SHASHI BHUSAN JENA VS	// // 0
444	WP(C)/0032415/2022	STATE OF ODISHA DILLIP KUMAR DEY VS	JIBAN RANJAN DASH VS	// // 0
445	WP(C)/0032416/2022	STATE OF ODISHA PRATIVA KHUNTIA VS	SHASHI BHUSAN JENA VS	// // 0
446	WP(C)/0032417/2022	STATE OF ODISHA NIRAJA NALINI TRIPATHY VS	SHASHI BHUSAN JENA VS	// // 0
447	WP(C)/0032418/2022	STATE OF ODISHA MINARVA RAY VS	SHASHI BHUSAN JENA VS	// // 0
448	WP(C)/0032419/2022	STATE OF ODISHA THE DIV. MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,BBSR VS	GRANDE VS	// // 0
449	WP(C)/0032420/2022	GOSAMANI PUJHARI MANORAMA NAYAK VS	ASHIS KUMAR MISHRA VS	// // 0
450	WP(C)/0032421/2022	STATE OF ODISHA SUDARSAN BHOI VS	BAIDHAR SAHOO VS	// // 0
451	WP(C)/0032422/2022	STATE OF ODISHA KESHABLAL NAYAK VS	GOKULANANDA SAHU VS	// // 0
452	WP(C)/0032423/2022	STATE OF ODISHA JAGANNATH MALLICK VS	BAIDHAR SAHOO VS	// // 0
453	WP(C)/0032424/2022	STATE OF ODISHA TAPAN KUMAR MEHER VS DY. REGISTRAR CO-OP. SOCIETIES.,BALANGIR DIV.	BAIDHAR SAHOO VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0032425/2022	LINGARAJ PRADHAN VS STATE OF ODISHA	BHARATBHUSAN ROUTRAY VS	// () //
455	WP(C)/0032426/2022	M/S HOTEL SEA POINT PVT. LTD.,PURI VS M/S BLUELINE RESORTS PVT. LTD.,BBSR	SAURENDRA RAUTRAY VS	// () //
456	WP(C)/0032427/2022	JHANGALU MAJHI VS COLLECTOR, NUAPADA	SASWATI MOHAPATRA VS	// () //
457	WPCRL/0000166/2022	MANTU DAS VS STATE OF ODISHA	AFRAAZ SUHAIL VS	/ /0 () //
458	WPCRL/0000167/2022	MANOJ KUMAR BAI VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	/ /0 () //
459	ABLAPL/0015393/2022	JAGABANDHU BHOKTA VS STATE OF ODISHA	AFRAAZ SUHAIL VS	HARABHANGA /106 /2022 () //
460	ABLAPL/0015394/2022	PINTU NAIK VS STATE OF ODISHA	ADITI HOTA VS	HINDOL /94 /2022 () //
461	ABLAPL/0015395/2022	ANIL PRADHAN VS STATE OF ODISHA	AFRAAZ SUHAIL VS	HARABHANGA /109 /2022 () //
462	ABLAPL/0015396/2022	KANHA @ KANHU CHARAN MOHANTY VS STATE OF ODISHA	MANAS RANJAN PANDA VS	PURI SADAR /279 /2022 () //
463	ABLAPL/0015397/2022	PRAVATI PANI VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	TANGI (KHURDA) /581 /2022 () //
464	ABLAPL/0015398/2022	DURGA CHARANA BEHERA @ KANHA VS STATE OF ODISHA	SAILABALA JENA VS	DHENKANAL TOWN /560 /2022 () //
465	ABLAPL/0015399/2022	DURGA CHARANA BEHERA @ KANHA	SAILABALA JENA	DHENKANAL TOWN /558 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal)
466	ABLAPL/0015400/2022	STATE OF ODISHA BALIA @ BALARAM PRADHAN	J.K.KHANDAYATRAY	GR/0001342/2022
		VS	VS	()
467	ABLAPL/0015401/2022	STATE OF ODISHA SUBASH MALIK	MANORANJAN MISHRA	// RAJNAGAR /367 /2022
		VS	VS	()
468	ABLAPL/0015402/2022	STATE OF ODISHA UI DALAI	MANORANJAN MISHRA	// MARINE PST TALCHUA /54 /2019
		VS	VS	()
469	ABLAPL/0015403/2022	STATE OF ODISHA R. RABI KUMAR	ARJEET MISHRA	// BOIPARIGUDA /223 /2022
		VS	VS	()
470	ABLAPL/0015404/2022	STATE OF ODISHA SANDIP SHARAD SHAHA	ANIRUDHA DAS	// KHANDAGIRI P.S. /534 /2022
		VS	VS	()
471	ABLAPL/0015405/2022	STATE OF ODISHA SIMA BADAJENA	AMLAN SHAKTI PAUL	// DELANGA /347 /2022
		VS	VS	()
472	ABLAPL/0015406/2022	STATE OF ODISHA PRAVAT RANJAN MOHAPATRA	SAMARENDRA MOHANTY	// JAGATSINGPUR /722 /2022
		VS	VS	()
473	ABLAPL/0015407/2022	STATE OF ODISHA ISWARA NAIK	BIRENDRA KUMAR PARDHI	// JASHIPUR /176 /2021
		VS	VS	()
474	ABLAPL/0015408/2022	STATE OF ODISHA SATHA ROURAY	SAMIR KUMAR MISHRA	// BANAPUR P.S. /498 /2022
		VS	VS	()
475	ABLAPL/0015409/2022	STATE OF ODISHA PRASANT MALIK @ GUNIA	MANOJ KUMAR MALLICK	// PATTAMUNDAI /495 /2022
		VS	VS	()
476	ABLAPL/0015410/2022	STATE OF ODISHA SRIKRUSHNA DEHURY	GIRIJA SANKAR NAYAK	// KAMAKHYANAGAR /437 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0015411/2022	STATE OF ODISHA KUMARSEN NAIK VS	SURESH KUMAR JENA VS	// BANARAPAL /404 /2022 ()
478	ABLAPL/0015412/2022	STATE OF ODISHA SURJYA NARAYAN POLAI VS	SIDHARTHA DAS VS	// ASKA /741 /2021 ()
479	ABLAPL/0015413/2022	STATE OF ODISHA SUBODHA @ SUBODHA KUMAR BHOL VS	JAYANTA KUMAR KHANDAYATRAY VS	// JANKIA P.S. /401 /2022 ()
480	ABLAPL/0015414/2022	STATE OF ODISHA RABINARAYAN MOHAPATRA VS	SMRUTI RANJAN MOHAPATRA VS	// SAHADEV KHUNTA /236 /2022 ()
481	ABLAPL/0015415/2022	STATE OF ODISHA SANDIPTA MALLIK VS	SARADA PRASAD DASH VS	// BALASORE TOWN /275 /2020 ()
482	ABLAPL/0015416/2022	STATE OF ODISHA TUNA ROUT VS	SMRUTI RANJAN MOHAPATRA VS	// INFOCITY PS /155 /2018 ()
483	ABLAPL/0015417/2022	STATE OF ODISHA NIRMAL JENA VS	AMULYA RATNA PANDA VS	// BINJHARPUR /618 /2022 ()
484	ABLAPL/0015418/2022	STATE OF ODISHA AMIYA KUMAR JENA VS	AMULYA RATNA PANDA VS	// MANGALPUR /105 /2022 ()
485	ABLAPL/0015419/2022	STATE OF ODISHA SUDHIR MALLIK VS	SURESH KUMAR JENA VS	// KUAKHIA /313 /2022 ()
486	ABLAPL/0015420/2022	STATE OF ODISHA ANADI SAMAL VS	RANJAN KUMAR ROUT VS	// KENDRAPARA SADAR /492 /2022 ()
487	ABLAPL/0015421/2022	STATE OF ODISHA SEKH BASIR VS	MANORANJAN PADHY VS	// JEYPORE TOWN /219 /2020 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0015422/2022	MANI DAS @ MANIA VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	DHARMASALA /429 /2020 () //
489	ABLAPL/0015423/2022	HADIBANDHU MALLIK VS STATE OF ODISHA	PREMANDA MOHANTY VS	DHENKANAL TOWN /300 /2022 () //
490	ABLAPL/0015424/2022	BABAJI CHARAN PRUSTY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHASIPURA /369 /2022 () //
491	ABLAPL/0015425/2022	SHARAD GOVARDHANDAS SAHA VS STATE OF ODISHA	ANIRUDHA DAS VS	KHANDAGIRI P.S. /534 /2022 () //
492	ABLAPL/0015426/2022	JATIN NAIK VS STATE OF ODISHA	DEVASHIS PANDA VS	DHENKANAL SADAR /546 /2022 () //
493	ABLAPL/0015427/2022	TAPU @ RASMI RANJAN BARIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /225 /2022 () //
494	ABLAPL/0015428/2022	DACTOR MUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /469 /2022 () //
495	ABLAPL/0015429/2022	BISWARANJAN SINGHDEO @ BISWARATAN SINGHDEO VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /471 /2022 () //
496	ABLAPL/0015430/2022	UCHHABA DAS @ UTCHHABA DAS VS STATE OF ODISHA	SALAUDDIN KHAN VS	KAMAKHYANAGAR /449 /2022 () //
497	ABLAPL/0015431/2022	ALOK KUMAR DASH VS STATE OF ODISHA	RUPESH KUMAR MOHANTY VS	KALINGA NAGAR /224 /2022 () //
498	ABLAPL/0015432/2022	HARISH CHANDRA JENA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	SINGLA /135 /2022 () //
499	ABLAPL/0015433/2022	SAGAR KUMAR LENKA	SAMARENDRA MOHANTY	RAYAGADA TOWN /266 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0015434/2022	STATE OF ODISHA SACHIN SHARAD SHAH	ANIRUDHA DAS	// KHANDAGIRI P.S. /534 /2022
		VS	VS	()
501	ABLAPL/0015435/2022	STATE OF ODISHA GOPABANDHU PARIDA	JAYADEBA BEHERA	// / /0
		VS	VS	()
502	ABLAPL/0015436/2022	STATE OF ODISHA TILOTAMA MAHARANA	ASHOK KUMAR SAHOO	// DERABIS /181 /2022
		VS	VS	()
503	ABLAPL/0015437/2022	STATE OF ODISHA PRATAP PARIDA	BIJAY KUMAR NAYAK	// BHANDARIPOKHARI /342 /2022
		VS	VS	()
504	ABLAPL/0015438/2022	STATE OF ODISHA GAGAN BHOI	BIJAY KUMAR NAYAK	// BHANDARIPOKHARI /395 /2022
		VS	VS	()
505	ABLAPL/0015439/2022	STATE OF ODISHA BHAGIRATHI SAHOO	AMLAN SHAKTI PAUL	// BOLAGARH P.S. /236 /2022
		VS	VS	()
506	ABLAPL/0015440/2022	STATE OF ODISHA SOUMYA RANJAN DALAI	L.N.RAYATSINGH	// BRAHMAGIRI /177 /2022
		VS	VS	()
507	ABLAPL/0015441/2022	STATE OF ODISHA BINOD KUMAR DAKUA	DEBASIS MISHRA	// BUGUDA /667 /2022
		VS	VS	()
508	ABLAPL/0015442/2022	STATE OF ODISHA ASHALATA SAHOO	BHARATI DASH	// GOP /433 /2022
		VS	VS	()
509	ABLAPL/0015443/2022	STATE OF ODISHA JUGAL RAUT @ RAUTA	RAKESH KUMAR SARANGI	// JAKHAPURA /113 /2022
		VS	VS	()
510	ABLAPL/0015444/2022	STATE OF ODISHA SUKANTA KU SAHOO	CHIRANJIB ROUT	// ANGUL SADAR PS /915 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0015445/2022	STATE OF ODISHA BIDUSMITA NAIK VS	CHIRANJIB ROUT VS	// COLLIERY /353 /2022 ()
512	ABLAPL/0015446/2022	STATE OF ODISHA DANDU PARIDA VS	JAYADEBA BEHERA VS	// / /0 ()
513	ABLAPL/0015447/2022	STATE OF ODISHA TUNA GARNAIK VS	CHIRANJIB ROUT VS	// INDUASTRIAL,NISA /248 /2022 ()
514	ABLAPL/0015448/2022	STATE OF ODISHA SIBANARAYAN @ SHIBA NARAYAN URMA VS	JULU KHANSAMA VS	// MANAMUNDA /262 /2022 ()
515	ABLAPL/0015449/2022	STATE OF ODISHA BALIA @ BALARAM PRADHAN VS	JAYANTA KUMAR KHANDAYATRAY VS	// JANKIA P.S. /402 /2022 ()
516	ABLAPL/0015450/2022	STATE OF ODISHA MANORANJAN BARAL @ MANORANJAN BARAD @ MANJUK VS	JAYANTA KUMAR BEHERA VS	// TOMANDO /279 /2022 ()
517	ABLAPL/0015451/2022	STATE OF ODISHA SK. SAKIL VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /561 /2022 ()
518	ABLAPL/0015452/2022	STATE OF ODISHA RAM TANDI VS	SATYA NARAYAN MISHRA 4 VS	// SINAPALI /292 /2022 ()
519	ABLAPL/0015453/2022	STATE OF ODISHA RATIKANTA PATRA VS	ABHAYA KUMAR PARIDA VS	// DELANGA /297 /2022 ()
520	ABLAPL/0015454/2022	STATE OF ODISHA GOLAKHA KUMAR NAYAK VS	SATYA NARAYAN MISHRA (4) VS	// BHADRAK RURAL /573 /2022 ()
521	ABLAPL/0015455/2022	STATE OF ODISHA UGRASENA NAYAK VS	L.N.RAYATSINGH VS	// JODAPADAR /238 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0015456/2022	GAYADHAR MALIK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	MAHAKALPARA /193 /2022 () //
523	ABLAPL/0015457/2022	MANOJ KUMAR PATTANAİK VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	EOW,BHUBANESWAR /21 /2018 () //

ORISSA HIGH COURT

MISC CASES FILED on :28/11/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	3/2022 CONTR/38/2022	SAILENDRA PATTNAIK-MP	
2	3/2022 CONTR/38/2022	SAILENDRA PATTNAIK-MP	
3	79/2022 STREV/77/2019	M/S. SRI TEJ SHAKTI FOOD INDUSTRIES-MP	M/S.J.M.PATTNAIK
4	106/2022 TRPCRL/112/2022	MANAS KUMAR PRADHAN-MP	PRAVAT KUMAR MOHANTY
5	222/2022 SA/308/2000	RABINDRANATH SUBUDHI-MP	M/S. G.MUKHARJI, D.P.MOHANTY
6	242/2022 CMAPL/303/2018	TANKADHAR CHOUDHURY-MP	M/S.A.K.BOSE,P.K.GIRI,D.K.MALLICK
7	243/2022 CMAPL/303/2018	TANKADHAR CHOUDHURY-MP	M/S.A.K.BOSE,P.K.GIRI,D.K.MALLICK
8	244/2022 CMAPL/303/2018	TANKADHAR CHOUDHURY-MP	M/S.A.K.BOSE,P.K.GIRI,D.K.MALLICK
9	245/2022 CMAPL/701/2022	BHAGABAN MISHRA-MP	ADV
10	246/2022 CMAPL/222/2021	MURALI MAJHI-MP	SRINIVAS MOHANTY
11	292/2022 CONTC/5308/2022	BANSHIDHAR KHATUA-MP	
12	292/2022 MATA/105/2022	BAPIN DASH-MP	BASUDEV MISHRA
13	293/2022 MATA/251/2022	SUCHITRA SAHOO-MP	AMITAV TRIPATHY
14	293/2022 CONTC/2173/2012	DINESH CHANDRA MISHR-MP	
15	294/2022 MATA/252/2022	AMULYA KUMAR SWAIN-MP	BHABANI SHANKAR DASPARIDA
16	294/2022 CONTC/6104/2022	PADMALOCHAN JANA-MP	M/S DAYANAND MOHAPATRA,M.R.PRADHAN,J.BARI
17	295/2022 CONTC/1394/2021	SAGARIKA PRAHARAJ-MP	ADV
18	334/2022 RVWPET/332/2022	JATADHARI SAMAL-MP	ADV
19	412/2022 RPFAM/326/2022	DURGA PRASAD PADHI-MP	MANAS KUMAR CHAND
20	413/2022 RPFAM/326/2022	DURGA PRASAD PADHI-MP	MANAS KUMAR CHAND
21	416/2022 CRLMP/2445/2022	JITENDRA KUMAR PRADHAN-MP	AMITAV TRIPATHY
22	417/2022 CRLMP/2446/2022	GANESWAR DALAI @ DALEU-MP	SUSANTA SEKHAR MOHAPATRA
23	509/2022 TRP(C)/459/2022	LINUBALA KOTHAL-MP	AMITAV TRIPATHY
24	510/2022 TRP(C)/460/2022	TOKSHIKA SAHOO @ MEENAKSHI SAHOO-MP	BHARAT BHUSAN ROUSTRAY
25	704/2022 FAO/453/2022	NALCO-MP	PAMI RATH
26	705/2022	NALCO-MP	PAMI RATH

27	FAO/453/2022 706/2022	NALCO-MP	PAMI RATH
28	FAO/453/2022 707/2022	NALCO.-MP	PAMI RATH
29	FAO/454/2022 708/2022	NALCO.-MP	PAMI RATH
30	FAO/454/2022 709/2022	NALCO.-MP	PAMI RATH
31	FAO/454/2022 710/2022	NALCO.-MP	PAMI RATH
32	FAO/455/2022 711/2022	NALCO.-MP	PAMI RATH
33	FAO/455/2022 712/2022	NALCO.-MP	PAMI RATH
34	FAO/455/2022 713/2022	NALCO.-MP	PAMI RATH
35	FAO/456/2022 714/2022	NALCO.-MP	PAMI RATH
36	FAO/456/2022 715/2022	NALCO.-MP	PAMI RATH
37	FAO/456/2022 716/2022	KAMALA SAMAL-MP	SUKANTA KUMAR NAYAK
38	FAO/459/2022 791/2022	NARENDRA PALAI-MP	PRABIR KUMAR RAY
39	CRLREV/400/2022 792/2022	NARENDRA PALAI-MP	PRABIR KUMAR RAY
40	CRLREV/400/2022 793/2022	NARAYAN MISHRA-MP	DEEPAK KUMAR DAS
41	CRLREV/125/2022 794/2022	MAHENDRA PRASAD-MP	JNYANANANDA PANDA
42	CRLREV/507/2022 1220/2022	HARSHAMANI BHUTIA-MP	M/S.S.P.MISRA
43	RSA/135/2012 1221/2022	SUBRAT KUMAR MOHANTY-MP	M/S.MANOJA KUMAR KHUNTIA
44	WPC(OAC)/509/2016 1221/2022	TAPAN ROY @ TAPAN KUMAR RAY-MP	BIJAYALAXMI MISHRA
45	RSA/331/2022 1222/2022	SK. FAKIRUDDIN-MP	
46	WPC(OAC)/584/2004 1223/2022	ISWAR CHANDRA PRADHAN-MP	DHULIRAM PATTANAYAK
47	WPC(OAC)/1354/2019 1249/2022	P.ROJA PATRA-MP	SOUMYA MISHRA
48	CMP/1155/2022 1250/2022	SHREEDATT DASH-MP	RAJJEET ROY
49	CMP/1193/2022 1251/2022	GOPAL CHANDRA BISWAL @ DHUKUNA-MP	PRADIPTA KISHORE BHUYAN
50	CMP/1194/2022 1252/2022	SARFUN BI @ SARFUN NISA-MP	ARUN KUMAR NAYAK
51	CMP/665/2022 1253/2022	SWADESH KUMAR ROUSTRAY-MP	BANSHIDHAR BAUG
52	CMP/1196/2022 1254/2022	FAKIRA CHARAN JENA-MP	SANDIPANI MISHRA
53	CMP/874/2022 1255/2022	SAPAN BIHARI PATI-MP	PRAVAT RANJAN SUTAR
54	CMP/1198/2022 1256/2022	SURENDRA NAYAK-MP	LINGARAJ DASH
55	CMP/1199/2022 1257/2022	SUBASH CHANDRA SAHOO-MP	AJAYA KUMAR JENA
56	CMP/1200/2022 1258/2022	RAHASA BIHARI PATI-MP	AJAYA KUMAR JENA
57	CMP/1201/2022 1259/2022	RAM CHANDRA PANDA-MP	BIKRAM KESHARI BAL
	CMP/1202/2022		

58	1260/2022 CMP/1204/2022	HEMANTA KUMAR MARTHA-MP	BIREN SANKAR TRIPATHY
59	1261/2022 CMP/1205/2022	DAMBARUDHAR NAYAK-MP	SUKANTA KUMAR NAYAK
60	1262/2022 CMP/643/2019	PANCHANAN SETHI-MP	M/S.S.K.NAYAK 2
61	1365/2022 MACA/650/2022	BIPIN BIHARI SAHU-MP	PRADEEP KUMAR MISHRA
62	1366/2022 MACA/650/2022	BIPIN BIHARI SAHU-MP	PRADEEP KUMAR MISHRA
63	1367/2022 MACA/651/2022	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
64	1368/2022 MACA/653/2022	MADHUSMITA DAS-MP	BISHNU BRATA SINGH
65	1369/2022 MACA/652/2022	DILLIP KUMAR DAS-MP	BISHNU BRATA SINGH
66	1370/2022 MACA/654/2022	THE NEW INDIA ASSURANCE CO. LTD.-MP	GOPAL CHANDRA SAMANTARAY
67	1371/2022 MACA/654/2022	THE NEW INDIA ASSURANCE CO. LTD.-MP	GOPAL CHANDRA SAMANTARAY
68	1372/2022 MACA/655/2022	THE NEW INDIA ASSURANCE CO. LTD.-MP	GOPAL CHANDRA SAMANTARAY
69	1373/2022 MACA/655/2022	THE NEW INDIA ASSURANCE CO. LTD.-MP	GOPAL CHANDRA SAMANTARAY
70	1374/2022 MACA/656/2022	THE DIVL. MANAGER (T.P. HUB), M/S. THE NEW INDIA ASSURANCE CO. LTD.-MP	GOPAL CHANDRA SAMANTARAY
71	1375/2022 MACA/656/2022	THE DIVL. MANAGER (T.P. HUB), M/S. THE NEW INDIA ASSURANCE CO. LTD.-MP	GOPAL CHANDRA SAMANTARAY
72	1376/2022 MACA/635/2022	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD.-MP	PRAMOD KUMAR TRIPATHY
73	1377/2022 MACA/635/2022	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD.-MP	PRAMOD KUMAR TRIPATHY
74	1378/2022 MACA/636/2022	D.M.,M/S. NATIONAL INSURANCE COMPANY LTD.-MP	PRAMOD KUMAR TRIPATHY
75	1379/2022 MACA/636/2022	D.M.,M/S. NATIONAL INSURANCE COMPANY LTD.-MP	PRAMOD KUMAR TRIPATHY
76	1380/2022 MACA/636/2022	D.M.,M/S. NATIONAL INSURANCE COMPANY LTD.-MP	PRAMOD KUMAR TRIPATHY
77	1381/2022 MACA/637/2022	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD.-MP	PRAMOD KUMAR TRIPATHY
78	1382/2022 MACA/637/2022	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD.-MP	PRAMOD KUMAR TRIPATHY
79	1383/2022 MACA/657/2022	NAMITA SAHU-MP	BIRANCHI NARAYAN RATH
80	1384/2022 MACA/638/2022	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD.-MP	PRAMOD KUMAR TRIPATHY
81	1385/2022 MACA/638/2022	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD.-MP	PRAMOD KUMAR TRIPATHY
82	1386/2022 MACA/639/2022	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD.-MP	PRAMOD KUMAR TRIPATHY
83	1387/2022 MACA/639/2022	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD.-MP	PRAMOD KUMAR TRIPATHY
84	1388/2022 MACA/658/2022	KABITA BARIK-MP	KAPILA CHARAN NAYAK
85	1389/2022 MACA/966/2017	DIVISIONAL MANAGER,M/S.NEW INDIA ASSURANCE CO.LTD.-MP	
86	1390/2022 MACA/659/2022	SUMITRA MIRDHA-MP	PABITRA KUMAR NAYAK
87	1391/2022 MACA/660/2022	SAKUNTALA MANDAL-MP	KAPILA CHARAN NAYAK
88	2044/2022 CRLA/270/2021	SURENDRA JANI-MP	SRINIBAS PARIJA
89	2045/2022	SURENDRA JANI-MP	SRINIBAS PARIJA

90	CRLA/270/2021 2046/2022	RENUKA DEVI-MP	SOURA CHANDRA MOHAPATRA
91	CRLA/1077/2022 2047/2022	RENUKA DEVI-MP	SOURA CHANDRA MOHAPATRA
92	CRLA/1077/2022 2048/2022	RENUKA DEVI-MP	SOURA CHANDRA MOHAPATRA
93	CRLA/1077/2022 2049/2022	ANANTA PARIDA-MP	
94	CRLA/237/2021 2050/2022	MD. GUDDU-MP	DIPTI REKHA NANDA
95	CRLA/1078/2022 2051/2022	MD. GUDDU-MP	DIPTI REKHA NANDA
96	CRLA/1078/2022 2052/2022	GANAPATI PATIKA-MP	DIPAK RANJAN MISHRA
97	CRLA/1080/2022 2053/2022	GANAPATI PATIKA-MP	DIPAK RANJAN MISHRA
98	CRLA/1080/2022 2054/2022	ASHISH BEHERA-MP	MOHAN KUMAR SAHU
99	CRLA/1081/2022 2055/2022	ASHISH BEHERA-MP	MOHAN KUMAR SAHU
100	CRLA/1081/2022 2056/2022	VINOD KUMAR-MP	DEVASHIS PANDA
101	CRLA/1082/2022 2057/2022	VINOD KUMAR-MP	DEVASHIS PANDA
102	CRLA/1082/2022 2058/2022	VINOD KUMAR-MP	DEVASHIS PANDA
103	CRLA/1082/2022 2059/2022	DAMAYANTI NAYAK-MP	M/S.SURESH TRIPATHY
104	CRLA/786/2018 2060/2022	SIPU DIGAL-MP	BHABANI SHANKAR DASPARIDA
105	CRLA/1084/2022 2061/2022	SIPU DIGAL-MP	BHABANI SHANKAR DASPARIDA
106	CRLA/1084/2022 2062/2022	BINOD SAHOO-MP	BISHNU PRASAD PRADHAN
107	CRLA/596/2022 2063/2022	PURUSOTTAM BHOI-MP	NIRANJAN PANDA
108	CRLA/1087/2022 2064/2022	PURUSOTTAM BHOI-MP	NIRANJAN PANDA
109	CRLA/1087/2022 2065/2022	BIKRAM KESHARI MISHRA-MP	MANISH DHIR
110	CRLA/573/2022 2066/2022	MUNSI SULEMAN-MP	SMRUTI RANJAN ROUT
111	CRLA/1089/2022 2067/2022	MUNSI SULEMAN-MP	SMRUTI RANJAN ROUT
112	CRLA/1089/2022 2068/2022	MUNSI SULEMAN-MP	SMRUTI RANJAN ROUT
113	CRLA/1089/2022 2069/2022	MUKESH AGHRIA-MP	SATYA NARAYAN MISHRA 4
114	CRLA/1048/2022 2106/2022	RAGHUNATH NAIK-MP	JYOTIRMAYA SAHOO
115	BLAPL/11801/2022 2107/2022	RAM KUMAR CHOUDHURY-MP	
116	BLAPL/7026/2022 2108/2022	FIROZ KHAN-MP	ADITI HOTA
117	BLAPL/2568/2022 2109/2022	BANOJ BEHERA-MP	DEEPANJALI SAHU
118	BLAPL/8617/2022 2110/2022	SILU @ SANJAY SWAIN-MP	PANCHANAN PANIGRAHI
119	BLAPL/10830/2022 2111/2022	PRADHANI JANI-MP	V.R.BEHERA
120	BLAPL/11629/2022 2112/2022	PRAKASH SAHU-MP	SMRUTI RANJAN MOHAPATRA
	BLAPL/9536/2022		

121	2113/2022 BLAPL/8552/2021	NAKULA PALAI-MP	BIBHUTI RANJAN MOHANTY
122	2114/2022 BLAPL/393/2022	AJAY WILLIAM NAWRANGI-MP	DEVASHIS PANDA
123	2115/2022 BLAPL/1221/2022	BENUDHAR SAHU-MP	SAROJ KUMAR PADHI, ASHOK SAHOO
124	2116/2022 BLAPL/347/2022	SANTOSH KUMAR@ SANTOSH KUMAR BEHERA-MP	SANJIB KUMAR BHANJADEO
125	2117/2022 BLAPL/628/2022	DURGA CHARAN DAS-MP	M/S.S.K.BHANJADEO B.K.BEHERA S.BALABANTARA
126	2118/2022 BLAPL/3907/2022	SANJIB BIRA-MP	S.S.RAY
127	2119/2022 BLAPL/2829/2022	SRIKANTA DIGAL-MP	BISWAJIT MOHAPATRA
128	2120/2022 BLAPL/3584/2022	SANTOSH SETHI-MP	SAMARENDRA MOHANTY
129	2121/2022 BLAPL/168/2022	GOBINDA SAHU-MP	SAMIR KUMAR MISHRA MR.DEVASHIS PANDA
130	2122/2022 BLAPL/5128/2022	PRASANTA MALLIK-MP	KODANDA KUMAR BHUYAN
131	2467/2022 ABLAPL/13980/2022	MANOJ KUMARA PATRA @ MANOJ PATRA-MP	
132	2468/2022 ABLAPL/13832/2019	MANAS RANJAN ANAND-MP	
133	2469/2022 ABLAPL/9065/2019	DIPUNA DAS@DEEPAK DAS-MP	SAMARENDRA MOHANTY
134	2470/2022 ABLAPL/11550/2022	KISHOR LAL SONI @ KISHOR KUMAR SONI-MP	
135	2471/2022 ABLAPL/1472/2020	KALANDI MOHARANA-MP	SARADA PRASAD DASH
136	2472/2022 ABLAPL/203/2022	SUSANTA SEKHAR JENA-MP	
137	2473/2022 ABLAPL/6018/2021	BISWAJIT RAUT @ ROUT-MP	
138	2474/2022 ABLAPL/14173/2022	RANJAN KUMAR BHOI-MP	
139	2475/2022 ABLAPL/7952/2022	BUDHAN @ SANJEEB SAHOO-MP	AMLAN SHAKTI PAUL
140	2476/2022 ABLAPL/14191/2022	DIPTI RANJAN JENA @ LUCKY-MP	
141	2477/2022 ABLAPL/13281/2022	ABDUL KARIM HOSSAIN-MP	
142	2478/2022 ABLAPL/15818/2021	DIBAKAR NAYAK-MP	
143	2877/2022 CRLMC/2421/2016	RABINDRANATH DASH-MP	MR.MRITUNJAY BANERJEE
144	2878/2022 CRLMC/3710/2022	KUNI DAS-MP	SOUBHAGYA KUMAR DASH
145	2879/2022 CRLMC/3709/2022	DR.BADRI NARAYAN RAY-MP	BIJAYA KUMAR BEHERA 1
146	2880/2022 CRLMC/3713/2022	ASHOK KUMAR BARIK-MP	BIRENDRA KUMAR PARDHI
147	2881/2022 CRLMC/1631/2010	NANDA KISHORE MISHRA-MP	
148	2882/2022 CRLMC/3716/2022	PUSPA BAG-MP	ANIMA KUMARI DEI
149	2883/2022 CRLMC/3717/2022	BINAPANI MISHRA-MP	BHABANI SHANKAR DASPARIDA
150	2884/2022 CRLMC/2890/2022	SANTOSH ROUT-MP	
151	2885/2022 CRLMC/3719/2022	SATYA BAGARTY-MP	ASHOK SAHOO
152	2886/2022	SATYA BAGARTY-MP	ASHOK SAHOO

153	CRLMC/3719/2022 2887/2022	BAPINA BISWAL@KEDAR LOCHAN BISWAL-MP	
154	CRLMC/1557/2021 2888/2022	DURYODHAN SAMANTARAY-MP	ASHOK SAHOO
155	CRLMC/3720/2022 2889/2022	ASHOK SAHOO-MP	
156	CRLMC/3721/2022 2890/2022	SIBA SHANKAR BEHERA-MP	SURYAKANTA DWIBEDI
157	CRLMC/3722/2022 2891/2022	SUNIL BEHERA-MP	SOUMYA RANJAN DAS
158	CRLMC/3723/2022 2892/2022	NARAN@NARAYAN RANA-MP	SATYABRATA PANDA
159	CRLMC/3726/2022 2893/2022	NIRANJAN BISWAL-MP	DEBENDRA KUMAR SAHOO 1
160	CRLMC/3727/2022 2894/2022	SANJAY PRASAD YADAV-MP	S.S.RAY 2
161	CRLMC/3728/2022 2895/2022	FIRU BARAIK-MP	
162	CRLMC/1775/2022 2896/2022	GOPAL KHAMARI-MP	BHABANI SHANKAR DASPARIDA
163	CRLMC/3729/2022 2897/2022	HAREKRUSHNA DAS-MP	AKSHAYA KUMAR SAHOO
164	CRLMC/3731/2022 2898/2022	SUJIT SAHU-MP	RAMDAS ACHARY
165	CRLMC/3732/2022 2899/2022	SURESH PRADHAN@BHAGABANA PRADHAN-MP	PRAVASH CH JENA
166	CRLMC/3733/2022 2900/2022	MOHIT KHA@MOHIT KHAN-MP	PRAVASH CHANDRA JENA
167	CRLMC/3734/2022 2901/2022	CHANDAN JENA-MP	PRAVASH CHANDRA JENA
168	CRLMC/3735/2022 2902/2022	GOBINDA SAHU-MP	DEVASHIS PANDA
169	CRLMC/3207/2022 2903/2022	SHRABANI PATNAIK-MP	P.NAYAK
170	CRLMC/3737/2022 2904/2022	BAPUNI@BIGYAN RANJAN DAS-MP	SUBHENDU KUMAR NAYAK
171	CRLMC/3738/2022 2905/2022	RATAN MISHRA-MP	DEEPALI MAHAPATRA
172	CRLMC/3739/2022 2906/2022	SANDEEP PATTNAYAK-MP	BASANTA KUMAR DAS
173	CRLMC/3740/2022 2907/2022	AKURA MALLICK-MP	ASHOK SAHOO
174	CRLMC/3741/2022 2908/2022	PRATAP BEHERA-MP	ASHOK KUMAR SWAIN 1
175	CRLMC/3742/2022 2909/2022	SOMANATH BEHERA-MP	PRASANTA KUMAR SAHOO
176	CRLMC/3743/2022 3777/2022	JUGAL KISHORE SAHOO-MP	PRAKASH KUMAR MISHRA
177	WA/1618/2022 3778/2022	DR.KARTIK KUMAR DAS-MP	PRASANTA KUMAR MISHRA
178	WA/1619/2022 3779/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
179	WA/1620/2022 3780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
180	WA/1620/2022 3781/2022	SUSHANTA GOCHHAYAT-MP	JAYESH K. UNNIKRISHNAN
181	WA/1621/2022 3782/2022	SUSHANTA GOCHHAYAT-MP	JAYESH K. UNNIKRISHNAN
182	WA/1621/2022 3783/2022	STATE-MP	
183	WA/67/2011 3784/2022	STATE-MP	
	WA/67/2011		

184	3785/2022 WA/67/2011	STATE-MP	
185	3786/2022 WA/1622/2022	PURANDAR PUJARI-MP	PRANAB KUMAR GHOSE
186	16268/2022 WP(C)/32222/2022	DEBASHISH SAHU-MP	BIJAYA KUMAR BEHERA 1
187	16269/2022 WP(C)/32236/2022	SUBARNAMALA NAYAK-MP	TRILOCHAN BARIK
188	16270/2022 WP(C)/32205/2021	SUSHIL KUMAR SWAIN-MP	SIDHESWAR MALLIK
189	16271/2022 WP(C)/32238/2022	TATA MOTORS FINANCE LTD., BBSR-MP	PRAKASH KUMAR MISHRA
190	16272/2022 WP(C)/11030/2012	SONALI SINGH-MP	
191	16273/2022 WP(C)/32247/2022	THE BM, AXIS BANK LTD., BARIPADA BRANCH-MP	RAJJEET ROY
192	16274/2022 WP(C)/32249/2022	THE GM, AXIS BANK LTD., MUMBAI-MP	RAJJEET ROY
193	16275/2022 WP(C)/20424/2017	MANIKAMALA ACHARYA-MP	M/S.S.DAS
194	16276/2022 WP(C)/31118/2022	SOUBHAGYA MANJARI DASH-MP	PRASANTA KUMAR SATAPATHY
195	16277/2022 WP(C)/19296/2022	SRI SRI RAVISHANKAR VIDYA MANDIR, DHENKANAL-MP	MHARIPAD MOHANTY
196	16278/2022 WP(C)/32259/2022	DR. SANJEEB MOHAPATRA-MP	TAPAN KUMAR BISWAL
197	16279/2022 WP(C)/32263/2022	PRAKASH KUMAR CHOUDHURY-MP	TAPAN KUMAR BISWAL
198	16280/2022 WP(C)/32265/2022	DR. A.TANUJA-MP	CHANDRA SEKHAR PANDA
199	16281/2022 WP(C)/32267/2022	ANASUYA KANHAR-MP	KRISHNA CHANDRA SAHU
200	16282/2022 WP(C)/32272/2022	BHARAT BISOI-MP	SOUBHAGYA KUMAR DASH
201	16283/2022 WP(C)/26698/2017	CHANDRAKANTI BOHIDAR-MP	TRILOCHAN NANDA
202	16284/2022 WP(C)/32273/2022	DHARMENDRA BEHERA-MP	AKSHAYA KUMAR SAHOO
203	16285/2022 WP(C)/27440/2022	M/S. ORBIZ AUTOMOTIVEZ-MP	ARUN KUMAR ACHARYA
204	16286/2022 WP(C)/25967/2022	SULLAVA CHANDRA PATRA-MP	
205	16287/2022 WP(C)/32275/2022	NIRANJAN MISHRA-MP	TRILOCHAN NANDA
206	16288/2022 WP(C)/25968/2022	DURYODHAN PALAI-MP	
207	16289/2022 WP(C)/32280/2022	SANGHAMITRA PARIDA-MP	SANTOSH KUMAR DWIVEDY
208	16290/2022 WP(C)/32281/2022	ANNAPURNA MAJHI-MP	SANTOSH KUMAR PATTANAİK
209	16291/2022 WP(C)/32283/2022	SUSANTA KUMAR RANA-MP	J.K.MISHRA 2
210	16292/2022 WP(C)/32290/2022	SANTOSH BARIK-MP	SUBRATA MISHRA
211	16293/2022 WP(C)/32291/2022	ALL ODISHA STATE BANK OFFICERS HOUSING COOPERATIVE SOCIETY, BBSR-MP	PRABHAKAR MANDRABBSR-MP
212	16294/2022 WP(C)/28854/2022	JAMBESWAR MAHADEV BIJE, JAMARA-MP	KISHORE KUMAR JENA
213	16295/2022 WP(C)/21790/2018	NITYANANDA GIRI-MP	MAHESWAR MOHANTY
214	16296/2022 WP(C)/15160/2009	ANANTA KU.MOHANTY-MP	M/S.MAHESWAR MOHANTY
215	16297/2022	GOURANGA CHARAN MOHAPATRA-MP	BHUBAN MOHAN BHUYAN

216	WP(C)/32296/2022 16298/2022	KANHU CHARAN NATH-MP	PRASANTA KUMAR TRIPATHY
217	WP(C)/32303/2022 16299/2022	M/S MARUTI CLOTH STORE, BHADRAK-MP	SUBHENDU KUMAR NAYAK
218	WP(C)/20069/2022 16300/2022	MAHANADI COAL MAZDOOR SANGH, LAKHANPUR-MP	MANOJ KUMAR MOHANTY
219	WP(C)/5004/2022 16301/2022	ALEKH DAS-MP	DAYANIDHI MOHANTY
220	WP(C)/32309/2022 16302/2022	MANISHA PAWAR CONSTRUCTION PVT. LTD.,JHARKHAND	INDRANJAN JENA
221	WP(C)/32311/2022 16303/2022	DHUBANI PATRA @SAHOO-MP	M/S.S.MOHAPATRA
222	WP(C)/22800/2014 16304/2022	ARABINDA JENA-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
223	WP(C)/32314/2022 16305/2022	SAHADEV NAYAK-MP	SHASHI BHUSAN JENA
224	WP(C)/37860/2020 16306/2022	SAHADEV NAYAK-MP	GYANA RANJAN SETHI
225	WP(C)/37860/2020 16307/2022	KASHIRAM PRADHAN-MP	
226	WP(C)/28338/2022 16308/2022	CHANDRAMA JENA-MP	MANMAYA KUMAR DASH
227	WP(C)/31487/2022 16309/2022	KAMALA KANTA MOHANTY-MP	JAYANANDA JENA
228	WP(C)/32325/2022 16311/2022	GOKULANANDA CHOUDHURY-MP	BIBHUTI KESHARI BISWAL
229	WP(C)/1808/2021 16312/2022	SIDHU CHARAN SINGH-MP	S.RATH
230	WP(C)/32327/2022 16313/2022	PRAVATI PRUSTY-MP	DR. JITENDRA KUMAR LENKA
231	WP(C)/29382/2022 16314/2022	SHISHIRA KUMAR SWAIN-MP	
232	WP(C)/28843/2022 16315/2022	SANTOSH KUMAR DAS-MP	
233	WP(C)/28432/2022 16316/2022	MADHUSUDAN MISHRA-MP	SAROJ KUMAR DASH
234	WP(C)/32331/2022 16317/2022	ABHINA CH.MOHAPATRA-MP	P.K.RATH
235	WP(C)/22705/2011 16318/2022	JHARANA PATRA-MP	MALAYA RANJAN BEHERA
236	WP(C)/32334/2022 16319/2022	NANDA BHOI-MP	T.PANIGRAHI
237	WP(C)/32336/2022 16320/2022	KRUSHNA CHANDRA JENA-MP	NIROD KUMAR SAHU
238	WP(C)/32338/2022 16321/2022	GORILA LINGARAJ-MP	KUNAL KUMAR SWAIN
239	WP(C)/32341/2022 16322/2022	BARAPADA SCHOOL OF ENGINEERING AND TECHNOLOGY	MSWINI PATNAIK, MR. R.K.RATH (SR. ADV.)
240	WP(C)/12796/2016 16323/2022	SABITA CHOUDHURY-MP	PRABODHA CH. NAYAK
241	WP(C)/32342/2022 16324/2022	KAMAL LOCHAN DEBTA-MP	BIJAYA KUMAR BEHERA I
242	WP(C)/1316/2018 16325/2022	KAMAL LOCHAN DEBTA-MP	M/S.BIJAYA KUMAR BEHERA
243	WP(C)/1316/2018 16326/2022	PRASANT PARIDA-MP	RAMDAS ACHARY
244	WP(C)/32348/2022 16327/2022	ALOK MISHRA-MP	PRAFULLA KUMAR RATH
245	WP(C)/27370/2020 16328/2022	ALOK MISHRA-MP	PRAFULLA KUMAR RATH
246	WP(C)/27370/2020 16329/2022	KRUSHNA CHANDRA PRUSTY-MP	M/S.SUSANTA KUMAR BARAL
	WP(C)/21019/2017		

247	16330/2022 WP(C)/32354/2022	DEEPAK ORAM-MP	SOMA PATNAIK
248	16331/2022 WP(C)/16966/2022	GOPAL KRUSHNA SAHOO-MP	LAXMIKANTA MOHANTY
249	16332/2022 WP(C)/30527/2022	PANKAJINI MOHANTA-MP	
250	16333/2022 WP(C)/32356/2022	M/S. SUNBURN RETREAT PVT. LTD.-MP	MOHENDRA KUMAR MOHAPATRO
251	16334/2022 WP(C)/11309/2022	PURNA CHANDRA JENA-MP	BIBHU PRASAD DAS
252	16335/2022 WP(C)/32368/2022	ANIL KUMAR SAHOO-MP	SHASHI BHUSAN JENA
253	16336/2022 WP(C)/32370/2022	DR. ABINASH ROUT-MP	RAMDAS ACHARY
254	16337/2022 WP(C)/30621/2022	SANJUKTA JENA-MP	LINGARAJ SARANGI
255	16338/2022 WP(C)/20837/2018	SURYAMANI MISHRA-MP	BIDYADHAR PRADHAN
256	16339/2022 WP(C)/32375/2022	SIVA PRASAD SARANGI-MP	SHASHI BHUSAN JENA
257	16340/2022 WP(C)/20832/2018	SUDHAKAR SAHOO-MP	BIDYADHAR PRADHAN
258	16341/2022 WP(C)/32380/2022	DR. PARTHASARATHI NAIK-MP	RAMDAS ACHARY
259	16342/2022 WP(C)/20820/2018	SURESH KUMAR DWIBEDI-MP	BIDYADHAR PRADHAN
260	16343/2022 WP(C)/15202/2019	SUDHIR KUMAR MOHAPATRA-MP	M/S.AMITAV TRIPATHY
261	16344/2022 WP(C)/32386/2022	GOKULA PRADHAN-MP	SHASHI BHUSAN JENA
262	16345/2022 WP(C)/32388/2022	DR. GEMBALI RAWLIKA-MP	RAMDAS ACHARY
263	16346/2022 WP(C)/20840/2018	NANDA KISHORE SAHOO-MP	BIDYADHAR PRADHAN
264	16347/2022 WP(C)/20846/2018	SIBARAM BEHERA-MP	BIDYADHAR PRADHAN
265	16348/2022 WP(C)/32394/2022	DR. SIVANI SABAT-MP	RAMDAS ACHARY
266	16349/2022 WP(C)/32017/2022	SABITA MALLA-MP	RAMESH AGARWAL
267	16350/2022 WP(C)/20844/2018	BIBHUTI BHUSAN SAHOO-MP	BIDYADHAR PRADHAN
268	16351/2022 WP(C)/32395/2022	SUCHARITA MOHAPATRA-MP	BHABANI SANKAR TRIPATHY (1)
269	16352/2022 WP(C)/32397/2022	SANTOSH KUMAR MALIK-MP	BIKRAM KESHARI BAL
270	16353/2022 WP(C)/20835/2018	SUBASH CHANDRA MEHENA-MP	BIDYADHAR PRADHAN
271	16354/2022 WP(C)/20824/2018	GOPAL CHANDRA SANDHA-MP	BIDYADHAR PRADHAN
272	16355/2022 WP(C)/32401/2022	MITA RANI MAITY-MP	BHABANI SANKAR TRIPATHY (1)
273	16356/2022 WP(C)/32402/2022	ODISHA GRAMYA BANK BUSINESS CORRESPONDENTS ASSOCIATION, BILASIPUR-MP	ASBENDRAN MOHANTY
274	16357/2022 WP(C)/32406/2022	SIBA RANJAN CHOUDHURY-MP	BHABANI SANKAR TRIPATHY (1)
275	16358/2022 WP(C)/32410/2022	BIBHU CHARAN DASH-MP	SIDHARTHA SWAIN
276	16359/2022 WP(C)/32412/2022	RASHMI RANI PANIGRAHI-MP	BHABANI SANKAR TRIPATHY (1)
277	16360/2022 WP(C)/18805/2022	BIMAL KUMAR PRADHAN-MP	AVIJIT PATNAIK
278	16361/2022	SURESH CHANDRA PATI-MP	M/S.ANUPAM DASH

279	WP(C)/15440/2019 16362/2022	ABDUL IMRAN KHAN-MP	MR GAUTAM MISHRA M/S.ANUPAM DASH
280	WP(C)/20110/2019 16363/2022	RASHMI RANJAN MOHAPATRA-MP	SWARUP KUMAR PATNAIK
281	WP(C)/26790/2022 16364/2022	THE DIV. MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE LTD.,BBSR-MP	
282	WP(C)/32419/2022 16365/2022 WP(C)/32426/2022	M/S HOTEL SEA POINT PVT. LTD.,PURI-MP	SAURENDRA RAUTRAY